

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

**MEETING NUMBER : 2/83-ALC1/2019 MEETING DATE : 30.05.2019
(HELD ON 12.06.2019)**

Case No.: 50/2/83-ALC1/2019	Party Name: BLEND COLOURS PRIVATE LIMITED,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
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HQ File :01/83/050/00050/AM20/	RLA File :09/24/040/00102/AM12/	Lic.No/Date: 0910048916 19.09.2011	Defer Date:
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1 **Decision :**The Committee considered the case as per agenda and decided to ratify the Norms as applied for by the firm.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 21/2/83-ALC1/2019	Party Name: ALOK INDUSTRIES	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
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HQ File :01/83/050/00021/AM20/	RLA File :05/23/040/00020/AM15/	Lic.No/Date: 0510392837 15.01.2015	Defer Date:
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2 **Decision :**The Committee considered the case as per agenda and decided to ratify the norms as applied.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.: 391/1/83-ALC1/2019	Party Name: UNIJULES LIFE SCIENCES LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Transferred to Different Section
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HQ File :01/83/050/01223/AM19/	RLA File :03/95/040/00001/AM16/	Lic.No/Date: 0310795215 09.04.2015	Defer Date: 30.05.2019
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3 **Decision :**The Committee considered the case as per agenda and decided to transfer the file to NC-III

Case No.: 520/1/83-ALC1/2019	Party Name: INDIAN ADDITIVES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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HQ File :01/83/050/01352/AM19/	RLA File :04/24/040/00037/AM16/	Lic.No/Date: 0410160498 12.05.2015	Defer Date: 10.07.2019
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4 **Decision :**The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned .

Case No.:392/1/83-
ALC1/2019

Party Name:NARSIPUR
CHEMICALS PVT LTD

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

5 HQ File
:01/83/050/01224/AM19/

RLA File
:03/95/040/00033/AM16/

Lic.No/Date:0310795840
12.05.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from the RA concerned.

Case No.:39/1/83-ALC1/2019

Party Name:PRASAN
SOLUTIONS (INDIA)
PRIVATE LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

6 HQ File
:01/83/050/00871/AM19/

RLA File
:10/24/040/00006/AM16/

Lic.No/Date:1010059130
13.05.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned .

Case No.:393/1/83-
ALC1/2019

Party Name:NEW (INDIA)
IMAGING INDUSTRIES
PVT. LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

7 HQ File
:01/83/050/01225/AM19/

RLA File
:03/95/040/00021/AM16/

Lic.No/Date:0310795904
14.05.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:394/1/83-
ALC1/2019

Party Name:PANAMA
PETROCHEM LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

8 HQ File
:01/83/050/01226/AM19/

RLA File
:03/95/040/00062/AM16/

Lic.No/Date:0310796176
25.05.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:395/1/83-
ALC1/2019

Party Name:PANAMA
PETROCHEM LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

9 HQ File
:01/83/050/01227/AM19/

RLA File
:03/95/040/00063/AM16/

Lic.No/Date:0310796177
25.05.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:406/1/83-
ALC1/2019

Party Name:KRISHNA
ANTIOXIDANTS PVT. LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

10 HQ File
:01/83/050/01238/AM19/

RLA File
:03/94/040/00127/AM16/

Lic.No/Date:0310796252
27.05.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned



**Case No.:396/1/83-
ALC1/2019**

**Party Name:SYNTHITE
INDUSTRIES LIMITED**

**Meet No/Date:2/83-
ALC1/2019
30.05.2019**

**Status:Case
Deferred**

11 HQ File RLA File Lic.No/Date:1010059161 Defer
:01/83/050/01228/AM19/ :10/24/040/00002/AM16/ 29.05.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

**Case No.:397/1/83-
ALC1/2019**

**Party Name:SYNTHITE
INDUSTRIES LIMITED**

**Meet No/Date:2/83-
ALC1/2019
30.05.2019**

**Status:Case
Deferred**

12 HQ File RLA File Lic.No/Date:1010059162 Defer
:01/83/050/01229/AM19/ :10/24/040/00001/AM16/ 29.05.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

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**Case No.:398/1/83-
ALC1/2019**

**Party Name:SYNTHITE
INDUSTRIES LIMITED**

**Meet No/Date:2/83-
ALC1/2019
30.05.2019**

**Status:Case
Deferred**

13 HQ File RLA File Lic.No/Date:1010059163 Defer
:01/83/050/01230/AM19/ :10/24/040/00010/AM16/ 29.05.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

**Case No.:190/1/83-
ALC1/2019**

**Party Name:KRISHNA
ANTIOXIDANTS PVT. LTD.**

**Meet No/Date:2/83-
ALC1/2019
30.05.2019**

**Status:Case
Deferred**

14 HQ File RLA File Lic.No/Date:0310796352 Defer
:01/83/050/01022/AM19/ :03/94/040/00106/AM16/ 01.06.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

**Case No.:399/1/83-
ALC1/2019**

**Party Name:PLANT LIPIDS
PRIVATE LIMITED**

**Meet No/Date:2/83-
ALC1/2019
30.05.2019**

**Status:Case
Deferred**

15 HQ File RLA File Lic.No/Date:1010059167 Defer
:01/83/050/01231/AM19/ :10/24/040/00013/AM16/ 02.06.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:400/1/83-ALC1/2019 Party Name:UNITED MUD-CHEM PVT. LTD. Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

16 HQ File :01/83/050/01232/AM19/ RLA File :03/95/040/00118/AM16/ Lic.No/Date:0310796378 03.06.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:401/1/83-ALC1/2019 Party Name:ARTEK SURFIN CHEMICALS LIMITED. Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

17 HQ File :01/83/050/01233/AM19/ RLA File :03/94/040/00057/AM16/ Lic.No/Date:0310796426 04.06.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:43/1/83-ALC1/2019 Party Name:KANCOR INGREDIENTS LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

18 HQ File :01/83/050/00875/AM19/ RLA File :10/24/040/00015/AM16/ Lic.No/Date:1010059188 03.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:402/1/83-ALC1/2019 Party Name:KANCOR INGREDIENTS LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

19 HQ File :01/83/050/01234/AM19/ RLA File :10/24/040/00017/AM16/ Lic.No/Date:1010059189 03.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:13/2/83-ALC1/2019 Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD. Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

20 HQ File :01/83/050/00013/AM20/ RLA File :03/95/040/00962/AM15/ Lic.No/Date:0310797080 06.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to call report from concerned RA for the import item no 1 ITC(HS) code No. 15132990. Letter to be issued on 26.06.2019. The case is re-listed on 10.07.2019

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Case No.:14/2/83-ALC1/2019 **Party Name:**SPAK ORGOCHEM (INDIA) PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/00014/AM20/ RLA File :03/95/040/00963/AM15/ Lic.No/Date:0310797078 06.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to call report from concerned RA for the import item no 1 ITC(HS) code No. 15132990. Letter to be issued on 26.06.2019. The case is relisted on 10.07.2019.

Case No.:403/1/83-ALC1/2019 **Party Name:**INDO COLCHEM PVT. LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/01235/AM19/ RLA File :08/24/040/00096/AM16/ Lic.No/Date:0810135648 15.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:404/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/01236/AM19/ RLA File :10/24/040/00022/AM16/ Lic.No/Date:1010059200 15.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:405/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/01237/AM19/ RLA File :10/24/040/00023/AM16/ Lic.No/Date:1010059201 15.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:407/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/01239/AM19/ RLA File :10/24/040/00027/AM16/ Lic.No/Date:1010059204 21.07.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019



Case No.:408/1/83-
ALC1/2019

Party Name:ARCHIDPLY
INDUSTRIES LTD.,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

26 **HQ File**
:01/83/050/01240/AM19/

RLA File
:07/24/040/00141/AM16/

Lic.No/Date:0710108543
22.07.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:417/1/83-
ALC1/2019

Party Name:PLANT LIPIDS
PRIVATE LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

27 **HQ File**
:01/83/050/01249/AM19/

RLA File
:10/24/040/00035/AM16/

Lic.No/Date:1010059230
07.08.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:419/1/83-
ALC1/2019

Party Name:KANCOR
INGREDIENTS LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

28 **HQ File**
:01/83/050/01251/AM19/

RLA File
:10/24/040/00040/AM16/

Lic.No/Date:1010059240
11.08.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:418/1/83-
ALC1/2019

Party Name:SYNTHITE
INDUSTRIES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

29 **HQ File**
:01/83/050/01250/AM19/

RLA File
:10/24/040/00037/AM16/

Lic.No/Date:1010059239
11.08.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019. The case is re-listed for 10.07.2019

Case No.:420/1/83-
ALC1/2019

Party Name:DOW
AGROSCIENCES INDIA
PVT. LTD

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

30 **HQ File**
:01/83/050/01252/AM19/

RLA File
:03/94/040/00388/AM16/

Lic.No/Date:0310798177
14.08.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019



Case No.:421/1/83-
ALC1/2019

Party Name:BOS NATURAL
FLAVORS PVT. LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

31 HQ File :01/83/050/01253/AM19/ RLA File :10/24/040/00034/AM16/ Lic.No/Date:1010059249 17.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:55/1/83-ALC1/2019 **Party Name:**DYNAMIC
INDUSTRIES LIMITED,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

32 HQ File :01/83/050/00887/AM19/ RLA File :08/24/040/00143/AM16/ Lic.No/Date:0810135864 17.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:422/1/83-
ALC1/2019

Party Name:DYNAMIC
INDUSTRIES LIMITED,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

33 HQ File :01/83/050/01254/AM19/ RLA File :08/24/040/00144/AM16/ Lic.No/Date:0810135863 17.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:423/1/83-
ALC1/2019

Party Name:SYNTHITE
INDUSTRIES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

34 HQ File :01/83/050/01255/AM19/ RLA File :10/24/040/00041/AM16/ Lic.No/Date:1010059250 17.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:424/1/83-
ALC1/2019

Party Name:SYNTHITE
INDUSTRIES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

35 HQ File :01/83/050/01256/AM19/ RLA File :10/24/040/00044/AM16/ Lic.No/Date:1010059251 17.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019



Case No.:428/1/83-
ALC1/2019

Party Name:ARIES DYE
CHEM INDUSTRIES,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

36 HQ File :01/83/050/01260/AM19/ RLA File :08/24/040/00085/AM16/ Lic.No/Date:0810135905 20.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:425/1/83-
ALC1/2019

Party Name:BOS NATURAL
FLAVORS PVT. LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

37 HQ File :01/83/050/01257/AM19/ RLA File :10/24/040/00033/AM16/ Lic.No/Date:1010059254 24.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:426/1/83-
ALC1/2019

Party Name:SYNTHITE
INDUSTRIES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

38 HQ File :01/83/050/01258/AM19/ RLA File :10/24/040/00043/AM16/ Lic.No/Date:1010059260 26.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:427/1/83-
ALC1/2019

Party Name:SYNTHITE
INDUSTRIES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

39 HQ File :01/83/050/01259/AM19/ RLA File :10/24/040/00042/AM16/ Lic.No/Date:1010059261 26.08.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:430/1/83-ALC1/2019 Party Name:DEEP POLYMERS PRIVATE LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Approved

HQ File :01/83/050/01262/AM19/ RLA File :08/24/040/00165/AM16/ Lic.No/Date:0810135950 31.08.2015 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import item	Qty
Filler Master Batch (containing 73%+/-1% Calcium Carbonate)	10,00,000kg	LLDPE Granules Net Content in the Export Product 250000 KG of LLDPE Granules	257500 KG
		Calcium Carbonate Net Content in the Export Product 730000 KG of Calcium Carbonate	751900 KG
		Wax Net Content in the Export Product 20000 KG of Wax	20600 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:429/1/83-ALC1/2019 Party Name:AISWARYA JEWEL CRAFTS Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Rejected

41 HQ File :01/83/050/01261/AM19/ RLA File :10/24/040/00031/AM16/ Lic.No/Date:1010059263 03.09.2015 Defer Date:

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.:21/1/83-ALC1/2019 Party Name:ALFA INDUSTRIES, Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

42 HQ File :01/83/050/00853/AM19/ RLA File :08/24/040/00091/AM16/ Lic.No/Date:0810135984 04.09.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019.



Case No.:431/1/83-
ALC1/2019

Party Name:PLANT LIPIDS
PRIVATE LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

43 HQ File RLA File Lic.No/Date:1010059267 Defer
:01/83/050/01263/AM19/ :10/24/040/00050/AM16/ 15.09.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:477/1/83-
ALC1/2019

Party Name:DESIGNCO,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Transferred
to Different
Section

44 HQ File RLA File Lic.No/Date:2910025225 Defer
:01/83/050/01309/AM19/ :29/21/040/00022/AM16/ 01.10.2015 Date:30.05.2019

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-VI.

Case No.:432/1/83-
ALC1/2019

Party Name:MEGHMANI
INDUSTRIES LTD,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

45 HQ File RLA File Lic.No/Date:0810136185 Defer
:01/83/050/01264/AM19/ :08/24/040/00208/AM16/ 06.10.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:433/1/83-
ALC1/2019

Party Name:KANCOR
INGREDIENTS LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

46 HQ File RLA File Lic.No/Date:1010059288 Defer
:01/83/050/01265/AM19/ :10/24/040/00056/AM16/ 08.10.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019

Case No.:65/1/83-ALC1/2019 **Party Name:**SHAILNICK
CHEMICALS PVT.LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

47 HQ File RLA File Lic.No/Date:0810136223 Defer
:01/83/050/00897/AM19/ :08/24/040/00224/AM16/ 08.10.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy of the same. The case is re-listed for 10.07.2019.

Case No.:434/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

48 HQ File :01/83/050/01266/AM19/ RLA File :10/24/040/00054/AM16/ Lic.No/Date:1010059289 08.10.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. Letter dated 13.06.19 issued to RA to provide Hard copy/Analysis Report of the same. The case is re-listed for 10.07.2019.

Case No.:83/1/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

49 HQ File :01/83/050/00915/AM19/ RLA File :08/24/040/00203/AM16/ Lic.No/Date:0810136360 21.10.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:84/1/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

50 HQ File :01/83/050/00916/AM19/ RLA File :08/24/040/00202/AM16/ Lic.No/Date:0810136361 21.10.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:435/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

51 HQ File :01/83/050/01267/AM19/ RLA File :10/24/040/00061/AM16/ Lic.No/Date:1010059297 26.10.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:436/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

52 HQ File :01/83/050/01268/AM19/ RLA File :10/24/040/00062/AM16/ Lic.No/Date:1010059300 29.10.2015 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:437/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

53 **HQ File** **RLA File** **Lic.No/Date:**1010059301 **Defer**
:01/83/050/01269/AM19/ :10/24/040/00063/AM16/ 29.10.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:438/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

54 **HQ File** **RLA File** **Lic.No/Date:**1010059302 **Defer**
:01/83/050/01270/AM19/ :10/24/040/00065/AM16/ 29.10.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:63/1/83-ALC1/2019 **Party Name:**HERITAGE INDUSTRIES PRIVATE LIMITED. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

55 **HQ File** **RLA File** **Lic.No/Date:**0810136460 **Defer**
:01/83/050/00895/AM19/ :08/24/040/00172/AM16/ 06.11.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:66/1/83-ALC1/2019 **Party Name:**HERITAGE INDUSTRIES PRIVATE LIMITED. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

56 **HQ File** **RLA File** **Lic.No/Date:**0810136465 **Defer**
:01/83/050/00898/AM19/ :08/24/040/00173/AM16/ 06.11.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned.

Case No.:439/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

57 **HQ File** **RLA File** **Lic.No/Date:**1010059311 **Defer**
:01/83/050/01271/AM19/ :10/24/040/00066/AM16/ 11.11.2015 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.



Case No.: 440/1/83-ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 58 :01/83/050/01272/AM19/	RLA File :10/24/040/00068/AM16/	Lic.No/Date:1010059314 17.11.2015	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned

Case No.: 441/1/83-ALC1/2019	Party Name: AISWARYA JEWEL CRAFTS	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Rejected
HQ File 59 :01/83/050/01273/AM19/	RLA File :10/24/040/00059/AM16/	Lic.No/Date:1010059320 24.11.2015	Defer Date:

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.: 548/1/83-ALC1/2019	Party Name: COLORCON ASIA PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 60 :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.: 56/1/83-ALC1/2019	Party Name: MEGHMANI INDUSTRIES LTD,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 61 :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.: 442/1/83-ALC1/2019	Party Name: PRAGATI PACK (INDIA) PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 62 :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

	Case No.: 42/1/83-ALC1/2019	Party Name: MEGHMANI	Meet No/Date: 2/83-	Status: Case
		INDUSTRIES LTD,	ALC1/2019	Deferred
			30.05.2019	
63	HQ File	RLA File	Lic.No/Date:0810136641	Defer
	:01/83/050/00874/AM19/	:08/24/040/00303/AM16/	03.12.2015	Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned			
	Case No.: 443/1/83-ALC1/2019	Party Name: CHHENNA	Meet No/Date: 2/83-	Status: Case
		CORPORATION	ALC1/2019	Approved
			30.05.2019	
	HQ File	RLA File	Lic.No/Date:0510396557	Defer Date:
	:01/83/050/01275/AM19/	:05/23/040/00379/AM16/	08.12.2015	
64	Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			
	Case No.: 444/1/83-ALC1/2019	Party Name: PLANT LIPIDS	Meet No/Date: 2/83-	Status: Case
		PRIVATE LIMITED	ALC1/2019	Deferred
			30.05.2019	
65	HQ File	RLA File	Lic.No/Date:1010059338	Defer
	:01/83/050/01276/AM19/	:10/24/040/00078/AM16/	09.12.2015	Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.			
	Case No.: 453/1/83-ALC1/2019	Party Name: VINOD	Meet No/Date: 2/83-	Status: Case
		AGENCIES	ALC1/2019	Approved
			30.05.2019	
	HQ File	RLA File	Lic.No/Date:5010002255	Defer Date:
66	:01/83/050/01285/AM19/	:50/24/040/00016/AM16/	15.12.2015	
	Decision : The Committee considered the case as per agenda and decided to ratify the norms.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
	Case No.: 213/1/83-ALC1/2019	Party Name: OMNI IMPEX	Meet No/Date: 2/83-	Status: Case
		PRIVATE LIMITED.,	ALC1/2019	Deferred
			30.05.2019	
67	HQ File	RLA File	Lic.No/Date:0310801207	Defer
	:01/83/050/01045/AM19/	:03/95/040/00635/AM16/	18.12.2015	Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned			

Case No.:214/1/83-
ALC1/2019

Party Name:OMNI IMPEX
PRIVATE LIMITED.,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

68 HQ File
:01/83/050/01046/AM19/

RLA File
:03/95/040/00636/AM16/

Lic.No/Date:0310801210
18.12.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:445/1/83-
ALC1/2019

Party Name:PLANT LIPIDS
PRIVATE LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

69 HQ File
:01/83/050/01277/AM19/

RLA File
:10/24/040/00085/AM16/

Lic.No/Date:1010059348
18.12.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:446/1/83-
ALC1/2019

Party Name:ROHAN DYES
AND INTERMEDIATES
LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

70 HQ File
:01/83/050/01278/AM19/

RLA File
:08/24/040/00301/AM16/

Lic.No/Date:0810136812
29.12.2015

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:7/1/83-ALC1/2019

Party Name:AMTEX DYE
CHEM INDUSTRIES

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

71 HQ File
:01/83/050/00839/AM19/

RLA File
:08/24/040/00312/AM16/

Lic.No/Date:0810136942
05.01.2016

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:34/1/83-ALC1/2019

Party Name:ABHINAV
INDUSTRIES

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

72 HQ File
:01/83/050/00866/AM19/

RLA File
:08/24/040/00331/AM16/

Lic.No/Date:0810136964
06.01.2016

Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Kenshi

Case No.:94/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
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73 HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:8/1/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
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74 HQ File :01/83/050/00840/AM19/	RLA File :10/24/040/00099/AM16/	Lic.No/Date:1010059372 19.01.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:452/1/83-ALC1/2019	Party Name:DWARKESH FUEL INDUSTRIES	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
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75 HQ File :01/83/050/01284/AM19/	RLA File :24/24/040/00033/AM16/	Lic.No/Date:2410041911 22.01.2016	Defer Date:
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Decision :The case was considered as per agenda and decided to ratify the norms on net to net basis.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:3/1/83-ALC1/2019	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
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76 HQ File :01/83/050/00835/AM19/	RLA File :10/24/040/00101/AM16/	Lic.No/Date:1010059377 22.01.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:4/1/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
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77 HQ File :01/83/050/00836/AM19/	RLA File :10/24/040/00100/AM16/	Lic.No/Date:1010059378 22.01.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:202/1/83-ALC1/2019 **Party Name:**GLOBUS INTERNATIONAL COATERS PVT. LTD, **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01034/AM19/ **RLA File** :03/94/040/00905/AM16/ **Lic.No/Date:**0310802201 03.02.2016 **Defer Date:**

Decision :Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import item	Qty
78 RELEASE PAPER (ONE SIDE COATED) 60 TO 90 GSM + / - 10% 833333.000 SQM 50 METRIC TONNES	50MT	GLASSINE PAPER 60 TO 90 GSM + / -10% 52.500 METRIC TONNES 874999.500 SQM	52MT
		POLYMER (100% SOLID)	1750kg
		CATALYST FOR SILICONE	17.500kg
		CROSS LINKER FOR SILICONE	61.25kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:5/1/83-ALC1/2019 **Party Name:**PRIMA CHEMICALS, **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

79 **HQ File** :01/83/050/00837/AM19/ **RLA File** :08/24/040/00360/AM16/ **Lic.No/Date:**0810137118 03.02.2016 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:6/1/83-ALC1/2019 **Party Name:**HOSLEY INDIA PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

80 **HQ File** :01/83/050/00838/AM19/ **RLA File** :05/23/040/00465/AM16/ **Lic.No/Date:**0510397524 08.02.2016 **Defer Date:**

Decision :Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for .

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:9/1/83-ALC1/2019 **Party Name:**DEEP POLYMERS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

81 **HQ File** **RLA File** **Lic.No/Date:**0810137200 **Defer Date:**
:01/83/050/00841/AM19/ :08/24/040/00391/AM16/ 12.02.2016

Decision :Decision : The Committee considered the case as per agenda and decided to ratify the norm as applied for.

Case No.:12/1/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

82 **HQ File** **RLA File** **Lic.No/Date:**0810137217 **Defer**
:01/83/050/00844/AM19/ :08/24/040/00397/AM16/ 16.02.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:10/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

83 **HQ File** **RLA File** **Lic.No/Date:**1010059411 **Defer**
:01/83/050/00842/AM19/ :10/24/040/00109/AM16/ 16.02.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:11/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

84 **HQ File** **RLA File** **Lic.No/Date:**1010059412 **Defer**
:01/83/050/00843/AM19/ :10/24/040/00110/AM16/ 16.02.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:13/1/83-ALC1/2019 **Party Name:**MAXX INDIA **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

85 **HQ File** **RLA File** **Lic.No/Date:**0810137263 **Defer Date:**
:01/83/050/00845/AM19/ :08/24/040/00398/AM16/ 23.02.2016

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for. As they have claimed net to net basis.

Case No.:14/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

86 **HQ File** :01/83/050/00846/AM19/ **RLA File** :10/24/040/00117/AM16/ **Lic.No/Date:**1010059418 29.02.2016 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:15/1/83-ALC1/2019 **Party Name:**CHHENNA CORPORATION **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

87 **HQ File** :01/83/050/00847/AM19/ **RLA File** :05/23/040/00504/AM16/ **Lic.No/Date:**0510397780 02.03.2016 **Defer Date:**

Decision :Decision:- The Committee considered the case as per agenda and decided to ratify the norms, as applied for RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:16/1/83-ALC1/2019 **Party Name:**AISWARYA JEWEL CRAFTS **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Rejected

88 **HQ File** :01/83/050/00848/AM19/ **RLA File** :10/24/040/00114/AM16/ **Lic.No/Date:**1010059425 04.03.2016 **Defer Date:**

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.:222/1/83-ALC1/2019 **Party Name:**LOPAREX INDIA PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01054/AM19/ **RLA File** :03/95/040/00969/AM16/ **Lic.No/Date:**0310803188 09.03.2016 **Defer Date:**

Decision :Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import item	Qty
89 RELEASE PAPER ONE SIDE SILICONE COATED PAPER 35 TO 40 GSM + / - 10% 8571428.570 SQM 300000.000 KGS	8571428.570 Sq. meter	BLEACHED MACHINED GLAZED KRAFT PAPER IN JUMBO ROLL OF RELEVANT GSM 9000000.000 SQM 315000.000 KGS	8914285.7 Sq. meter
		SILICONE POLYMERS	18000kg
		CATALYST FOR SILICONE	180kg
		CROSS LINKER FOR SILICONE	630kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:17/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

90 **HQ File** **RLA File** **Lic.No/Date:**1010059449 **Defer**
:01/83/050/00849/AM19/ :10/24/040/00127/AM16/ 31.03.2016 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:19/1/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

91 **HQ File** **RLA File** **Lic.No/Date:**0810137589 **Defer**
:01/83/050/00851/AM19/ :08/24/040/00451/AM16/ 01.04.2016 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:20/1/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

92 **HQ File** **RLA File** **Lic.No/Date:**0810137590 **Defer**
:01/83/050/00852/AM19/ :08/24/040/00450/AM16/ 01.04.2016 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:18/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

93 **HQ File** **RLA File** **Lic.No/Date:**1010059454 **Defer**
:01/83/050/00850/AM19/ :10/24/040/00128/AM16/ 01.04.2016 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:450/1/83-ALC1/2019 **Party Name:**KRISHNA LAMICOAT PVT. LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

94 **HQ File** **RLA File** **Lic.No/Date:**0710109625 **Defer Date:**
:01/83/050/01282/AM19/ :07/24/040/00433/AM16/ 04.04.2016

Decision :Decision:-The Committee considered the case as per agenda and decided to ratify the norms as applied for.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:22/1/83-ALC1/2019 **Party Name:**MEGHMANI INDUSTRIES LTD, **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

95 HQ File :01/83/050/00854/AM19/ RLA File :08/24/040/00420/AM16/ Lic.No/Date:0810137627 06.04.2016 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:525/1/83-ALC1/2019 **Party Name:**PANOPLY PACKAGINGS PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

96 HQ File :01/83/050/01357/AM19/ RLA File :04/24/040/00226/AM16/ Lic.No/Date:0410161805 18.04.2016 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms, as applied for RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:23/1/83-ALC1/2019 **Party Name:**INDOGULF CROPS SCIENCES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

97 HQ File :01/83/050/00855/AM19/ RLA File :05/23/040/00568/AM16/ Lic.No/Date:0510398231 19.04.2016 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:209/1/83-ALC1/2019 **Party Name:**VANSHI CHEMICALS PVT.LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

98 HQ File :01/83/050/01041/AM19/ RLA File :03/95/040/00050/AM17/ Lic.No/Date:0310804135 25.04.2016 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:518/1/83-ALC1/2019 **Party Name:**WELSET PLAST EXTRUSIONS PVT.LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

99 HQ File :01/83/050/01350/AM19/ RLA File :03/95/040/00987/AM16/ Lic.No/Date:0310804282 29.04.2016 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms, as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:24/1/83-ALC1/2019 **Party Name:**KEF INFRASTRUCTURE INDIA PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

100 **HQ File** :01/83/050/00856/AM19/ **RLA File** :07/24/040/00037/AM17/ **Lic.No/Date:**0710109769 03.05.2016 **Defer Date:**10.07.2019

Decision :Decision:- The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019

Case No.:73/1/83-ALC1/2019 **Party Name:**PAYAL PETROCHEM PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00905/AM19/ **RLA File** :05/24/040/00610/AM16/ **Lic.No/Date:**0510398376 04.05.2016 **Defer Date:**

Decision :Decision:-The Committee considered the case as per agenda and decided to ratify the norms as under:-

101	Export item	Qty	Import item	Qty
	Chlorinated Paraffin (Chlorine Contant 52%)	1000000kg	Heavy Normal Paraffin (C10-C30)	550000kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:472/1/83-ALC1/2019 **Party Name:**UNIVERSAL ARK ENTERPRISES **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Transferred to Different Section

102 **HQ File** :01/83/050/01304/AM19/ **RLA File** :29/21/040/00002/AM17/ **Lic.No/Date:**2910025249 05.05.2016 **Defer Date:**30.05.2019

Decision :Decision:-The Committee considered the case as per agenda and decided to transfer the case to NC-VI. Hence, the case stands disposed of.

Case No.:105/1/83-ALC1/2019 **Party Name:**ATUL LIMITED, **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

103 **HQ File** :01/83/050/00937/AM19/ **RLA File** :52/24/040/00078/AM16/ **Lic.No/Date:**5210041886 09.05.2016 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019

Case No.:522/1/83-ALC1/2019 **Party Name:**OREN HYDROCARBONS PRIVATE LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

104 **HQ File** :01/83/050/01354/AM19/ **RLA File** :04/24/040/00027/AM17/ **Lic.No/Date:**0410161882 09.05.2016 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:26/1/83-ALC1/2019		Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
105	HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	Defer Date: 10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:27/1/83-ALC1/2019		Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
106	HQ File :01/83/050/00859/AM19/	RLA File :08/24/040/00055/AM17/	Lic.No/Date:0810137908 13.05.2016	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned The case is relisted on 10.07.2019.

Case No.:28/1/83-ALC1/2019		Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
107	HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019

Case No.:92/1/83-ALC1/2019		Party Name:JAYACHANDRAN ALLOYS PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
108	HQ File :01/83/050/00924/AM19/	RLA File :32/24/040/00003/AM17/	Lic.No/Date:3210077897 20.05.2016	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019

Case No.:29/1/83-ALC1/2019		Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
109	HQ File :01/83/050/00861/AM19/	RLA File :10/24/040/00015/AM17/	Lic.No/Date:1010059488 24.05.2016	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.



Case No.:30/1/83-ALC1/2019 **Party Name:**UMANG
BOARDS PVT. LTD., **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

110 **HQ File** **RLA File** **Lic.No/Date:**1310048252 **Defer**
:01/83/050/00862/AM19/ :13/24/040/00026/AM16/ 24.05.2016 **Date:**10.07.2019

Decision :Decision:-The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned.,The case is relisted on 10.07.2019.

Case No.:31/1/83-ALC1/2019 **Party Name:**KANCOR
INGREDIENTS LIMITED **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

111 **HQ File** **RLA File** **Lic.No/Date:**1010059494 **Defer**
:01/83/050/00863/AM19/ :10/24/040/00016/AM17/ 31.05.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is relisted on 10.07.2019.

Case No.:534/1/83-
ALC1/2019 **Party Name:**MODERN
INSECTICIDES LIMITED **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

112 **HQ File** **RLA File** **Lic.No/Date:**3010103796 **Defer**
:01/83/050/01366/AM19/ :30/24/040/00010/AM17/ 06.06.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:32/1/83-ALC1/2019 **Party Name:**AMTEX DYE
CHEM INDUSTRIES **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

113 **HQ File** **RLA File** **Lic.No/Date:**0810138124 **Defer**
:01/83/050/00864/AM19/ :08/24/040/00416/AM16/ 07.06.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:76/1/83-ALC1/2019 **Party Name:**INDUSTRIAL
FILTERS & FABRICS P.
LIMITED., **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

114 **HQ File** **RLA File** **Lic.No/Date:**1110028208 **Defer**
:01/83/050/00908/AM19/ :11/24/040/00004/AM16/ 08.06.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is relisted on 10.07.2019.

Case No.:501/1/83-ALC1/2019 **Party Name:**NOCIL LIMITED **Meet No/Date:**2/83-ALC1/2019 **Status:**Case Approved
30.05.2019

HQ File :01/83/050/01333/AM19/ **RLA File** :03/95/040/00210/AM16/ **Lic.No/Date:**0310805339 **Defer Date:** 09.06.2016

Decision :The Committee considered the case as per agenda and decided ratify the norms as under:-

Export Item	Qty	Import Item	Qty
115 Hexamethylene-1, 6-Bis (thiosulphate) Disodium salt, Dihydrate. OUR BRAND NAME PILCURE DHTS	1kg	1, 6-Dichlorohexane.	0.422 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:33/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 **Status:**Case Deferred
30.05.2019

HQ File :01/83/050/00865/AM19/ **RLA File** :10/24/040/00022/AM17/ **Lic.No/Date:**1010059511 **Defer Date:**10.07.2019
116 15.06.2016

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is relisted on 10.07.2019.

Case No.:35/1/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**2/83-ALC1/2019 **Status:**Case Deferred
30.05.2019

HQ File :01/83/050/00867/AM19/ **RLA File** :08/24/040/00102/AM17/ **Lic.No/Date:**0810138196 **Defer Date:**10.07.2019
117 22.06.2016

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:503/1/83-ALC1/2019 **Party Name:**TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 **Status:**Case Deferred
30.05.2019

HQ File :01/83/050/01335/AM19/ **RLA File** :03/95/040/00257/AM17/ **Lic.No/Date:**0310805812 **Defer Date:**10.07.2019
118 29.06.2016

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:504/1/83-
ALC1/2019

Party Name:VIDHI
DYESTUFFS
MANUFACTURING
LIMITED.,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

- 119 HQ File :01/83/050/01336/AM19/ RLA File :03/95/040/00261/AM17/ Lic.No/Date:0310805807 29.06.2016 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:502/1/83-
ALC1/2019

Party Name:SHOGUN
ORGANICS LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

- 120 HQ File :01/83/050/01334/AM19/ RLA File :03/95/040/00251/AM17/ Lic.No/Date:0310805858 01.07.2016 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019

Case No.:506/1/83-
ALC1/2019

Party Name:SUHAN
AEROSOL,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

- HQ File :01/83/050/01338/AM19/ RLA File :03/95/040/00282/AM17/ Lic.No/Date:0310805984 07.07.2016 Defer Date:10.07.2019

- 121 **Decision :** The Committee considered the case as per agenda and decided to rafify the norms on net to net basis with accountability.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:500/1/83-
ALC1/2019

Party Name:WELSET PLAST
EXTRUSIONS PVT.LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

- 122 HQ File :01/83/050/01332/AM19/ RLA File :03/95/040/00159/AM17/ Lic.No/Date:0310806005 08.07.2016 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:505/1/83-
ALC1/2019

Party Name:UPL LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

- 123 HQ File :01/83/050/01337/AM19/ RLA File :03/95/040/00263/AM17/ Lic.No/Date:0310806066 11.07.2016 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

124	Case No.: 508/1/83-ALC1/2019 HQ File :01/83/050/01340/AM19/	Party Name: PARAMOUNT MINERALS AND CHEMICALS LIMITED RLA File :03/95/040/00289/AM17/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date: 0310806168 12.07.2016	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

125	Case No.: 507/1/83-ALC1/2019 HQ File :01/83/050/01339/AM19/	Party Name: UPL LTD. RLA File :03/95/040/00284/AM17/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date: 0310806193 13.07.2016	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

126	Case No.: 36/1/83-ALC1/2019 HQ File :01/83/050/00868/AM19/	Party Name: PLANT LIPIDS PRIVATE LIMITED RLA File :10/24/040/00038/AM17/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date: 1010059540 15.07.2016	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

127	Case No.: 37/1/83-ALC1/2019 HQ File :01/83/050/00869/AM19/	Party Name: SYNTHITE INDUSTRIES LIMITED RLA File :10/24/040/00037/AM17/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date: 1010059543 19.07.2016	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

128	Case No.: 104/1/83-ALC1/2019 HQ File :01/83/050/00936/AM19/	Party Name: BOS NATURAL FLAVORS PVT. LTD. RLA File :10/24/040/00039/AM17/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date: 1010059545 21.07.2016	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

	Case No.:509/1/83-ALC1/2019	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
129	HQ File :01/83/050/01341/AM19/	RLA File :03/95/040/00321/AM17/	Lic.No/Date:0310806453 21.07.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

	Case No.:41/1/83-ALC1/2019	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
130	HQ File :01/83/050/00873/AM19/	RLA File :10/24/040/00043/AM17/	Lic.No/Date:1010059572 29.07.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

	Case No.:40/1/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
131	HQ File :01/83/050/00872/AM19/	RLA File :10/24/040/00044/AM17/	Lic.No/Date:1010059571 29.07.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

	Case No.:535/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
132	HQ File :01/83/050/01367/AM19/	RLA File :30/24/040/00018/AM17/	Lic.No/Date:3010103820 22.08.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

	Case No.:44/1/83-ALC1/2019	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
133	HQ File :01/83/050/00876/AM19/	RLA File :10/24/040/00050/AM17/	Lic.No/Date:1010059594 26.08.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:45/1/83-ALC1/2019 **Party Name:**AGNI CARBONS **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00877/AM19/ **RLA File** :05/23/040/00256/AM17/ **Lic.No/Date:**0510399573 29.08.2016 **Defer Date:**10.07.2019

134 **Decision :** The Committee considered the case as per agenda and decided to ratify the norms on net to net basis.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:410/1/83-ALC1/2019 **Party Name:**J.J.PLASTALLOY PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

135 **HQ File** :01/83/050/01242/AM19/ **RLA File** :15/24/040/00009/AM17/ **Lic.No/Date:**1510022112 29.08.2016 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:46/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

136 **HQ File** :01/83/050/00878/AM19/ **RLA File** :10/24/040/00056/AM17/ **Lic.No/Date:**1010059601 07.09.2016 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is relisted on 10.07.2019.

Case No.:47/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

137 **HQ File** :01/83/050/00879/AM19/ **RLA File** :10/24/040/00058/AM17/ **Lic.No/Date:**1010059602 07.09.2016 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:48/1/83-ALC1/2019 **Party Name:**AISWARYA JEWEL CRAFTS **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Rejected

138 **HQ File** :01/83/050/00880/AM19/ **RLA File** :10/24/040/00052/AM17/ **Lic.No/Date:**1010059616 22.09.2016 **Defer Date:**

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.:162/1/83-
ALC1/2019

Party Name:EURECAT
INDIA CATALYST
SERVICES PVT LTD

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

139 HQ File

:01/83/050/00994/AM19/

RLA File

:34/24/040/00183/AM17/

Lic.No/Date:3410042575 Defer

04.10.2016

Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is relisted on 10.07.2019.

Case No.:101/1/83-
ALC1/2019

Party Name:KANCOR
INGREDIENTS LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

140 HQ File

:01/83/050/00933/AM19/

RLA File

:10/24/040/00063/AM17/

Lic.No/Date:1010059622 Defer

05.10.2016

Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:127/1/83-
ALC1/2019

Party Name:J K PARAS
POLYCOATS LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File

:01/83/050/00959/AM19/

RLA File

:05/23/040/00327/AM17/

Lic.No/Date:0510400113 Defer

17.10.2016

Date:10.07.2019

141 **Decision :** The Committee considered the case as per agenda and decided to ratify the norms,as applied for.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:49/1/83-ALC1/2019

Party Name:D J S PRINTERS
PVT. LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File :01/83/050/00881/AM19/

RLA File

:05/23/040/00338/AM17/

Lic.No/Date:0510400123

18.10.2016

Defer

Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import item	Qty.
Printed Paper Bags for different sizes (Made out of Grease Resistant Paper (Glaze GR Bleached) of (30-80 GSM)	75.000MT	Grease Resistant Paper (Glaze GR Bleached) (30-80 GSM)	77.25MT
Printed Paper Products like Tray Liner/Tray Mat and Printed Paper sheets for packaging purposes (Made out of Grease Resistant Paper (Glaze GR Bleached) of (30-80 GSM)	75.000MT	Grease Resistant Paper (Glaze GR Bleached) (30-80 GSM)	77.25MT
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:50/1/83-ALC1/2019		Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
143	HQ File :01/83/050/00882/AM19/	RLA File :10/24/040/00070/AM17/	Lic.No/Date:1010059628 20.10.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:51/1/83-ALC1/2019		Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
144	HQ File :01/83/050/00883/AM19/	RLA File :10/24/040/00071/AM17/	Lic.No/Date:1010059629 20.10.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:52/1/83-ALC1/2019		Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
145	HQ File :01/83/050/00884/AM19/	RLA File :10/24/040/00072/AM17/	Lic.No/Date:1010059634 24.10.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:252/1/83-ALC1/2019		Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
146	HQ File :01/83/050/01084/AM19/	RLA File :07/24/040/00250/AM17/	Lic.No/Date:0710110573 26.10.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:53/1/83-ALC1/2019		Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
147	HQ File :01/83/050/00885/AM19/	RLA File :10/24/040/00075/AM17/	Lic.No/Date:1010059640 27.10.2016	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.



Case No.: 54/1/83-ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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148	HQ File :01/83/050/00886/AM19/	RLA File :10/24/040/00076/AM17/	Lic.No/Date:1010059641 27.10.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.: 57/1/83-ALC1/2019	Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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149	HQ File :01/83/050/00889/AM19/	RLA File :10/24/040/00079/AM17/	Lic.No/Date:1010059649 08.11.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.: 541/1/83-ALC1/2019	Party Name: ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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150	HQ File :01/83/050/01373/AM19/	RLA File :17/24/040/00133/AM17/	Lic.No/Date:1710006483 25.11.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.: 454/1/83-ALC1/2019	Party Name: DOLPHIN POLYFILL PVT.LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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151	HQ File :01/83/050/01286/AM19/	RLA File :24/24/040/00020/AM17/	Lic.No/Date:2410042096 30.11.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.: 201/1/83-ALC1/2019	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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152	HQ File :01/83/050/01033/AM19/	RLA File :03/94/040/00754/AM17/	Lic.No/Date:0310809505 01.12.2016	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned



Case No.:58/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

153 **HQ File** **RLA File** **Lic.No/Date:**1010059662 **Defer**
:01/83/050/00890/AM19/ :10/24/040/00083/AM17/ 06.12.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:135/1/83-ALC1/2019 **Party Name:**RUSHIL DECOR LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

154 **HQ File** **RLA File** **Lic.No/Date:**0810139220 **Defer**
:01/83/050/00967/AM19/ :08/24/040/00338/AM17/ 06.12.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:447/1/83-ALC1/2019 **Party Name:**PREMIER STARCH PROCUCTS PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

155 **HQ File** **RLA File** **Lic.No/Date:**0710110816 **Defer**
:01/83/050/01279/AM19/ :07/24/040/00303/AM17/ 20.12.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:59/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

156 **HQ File** **RLA File** **Lic.No/Date:**1010059672 **Defer**
:01/83/050/00891/AM19/ :10/24/040/00087/AM17/ 27.12.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:60/1/83-ALC1/2019 **Party Name:**NECTAR CROP SCIENCES PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

157 **HQ File** **RLA File** **Lic.No/Date:**0910064540 **Defer**
:01/83/050/00892/AM19/ :09/24/040/00478/AM17/ 29.12.2016 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned



Case No.:164/1/83-
ALC1/2019

Party Name:MUDRIKA
CERAMICS (I) LTD

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

158 HQ File

:01/83/050/00996/AM19/

RLA File

:34/24/040/00272/AM17/

Lic.No/Date:3410042820 Defer

04.01.2017

Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:61/1/83-ALC1/2019

Party Name:PLANT LIPIDS
PRIVATE LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

159 HQ File

:01/83/050/00893/AM19/

RLA File

:10/24/040/00094/AM17/

Lic.No/Date:1010059681 Defer

05.01.2017

Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:62/1/83-ALC1/2019

Party Name:PLANT LIPIDS
PRIVATE LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

160 HQ File

:01/83/050/00894/AM19/

RLA File

:10/24/040/00093/AM17/

Lic.No/Date:1010059682 Defer

05.01.2017

Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.:165/1/83-
ALC1/2019

Party Name:PHILODEN
AGROCHEM P LTD

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

161 HQ File

:01/83/050/00997/AM19/

RLA File

:34/24/040/00264/AM17/

Lic.No/Date:3410042876 Defer

20.01.2017

Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.:166/1/83-
ALC1/2019

Party Name:PHILODEN
AGROCHEM P LTD

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

162 HQ File

:01/83/050/00998/AM19/

RLA File

:34/24/040/00267/AM17/

Lic.No/Date:3410042877 Defer

20.01.2017

Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned

Case No.: 64/1/83-ALC1/2019		Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
163	HQ File :01/83/050/00896/AM19/	RLA File :10/24/040/00099/AM17/	Lic.No/Date:1010059700 25.01.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned.

Case No.: 539/1/83-ALC1/2019		Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
164	HQ File :01/83/050/01371/AM19/	RLA File :34/24/040/00297/AM17/	Lic.No/Date:3410042916 08.02.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 67/1/83-ALC1/2019		Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
165	HQ File :01/83/050/00899/AM19/	RLA File :10/24/040/00106/AM17/	Lic.No/Date:1010059714 09.02.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 68/1/83-ALC1/2019		Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
166	HQ File :01/83/050/00900/AM19/	RLA File :10/24/040/00107/AM17/	Lic.No/Date:1010059715 09.02.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 69/1/83-ALC1/2019		Party Name: SUYASH AYURVEDA	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
167	HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.



Case No.: 70/1/83-ALC1/2019		Party Name: DYNAMIC INDUSTRIES LIMITED,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
168	HQ File :01/83/050/00902/AM19/	RLA File :08/24/040/00460/AM17/	Lic.No/Date:0810139729 15.02.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 71/1/83-ALC1/2019		Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
169	HQ File :01/83/050/00903/AM19/	RLA File :10/24/040/00108/AM17/	Lic.No/Date:1010059725 21.02.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 448/1/83-ALC1/2019		Party Name: KROPEX CANDIDA PRINT PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
170	HQ File :01/83/050/01280/AM19/	RLA File :07/24/040/00364/AM17/	Lic.No/Date:0710111197 28.02.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 72/1/83-ALC1/2019		Party Name: ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
171	HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 540/1/83-ALC1/2019		Party Name: LUK PLASTCON LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
172	HQ File :01/83/050/01372/AM19/	RLA File :50/24/040/00003/AM17/	Lic.No/Date:5010002339 03.03.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms, as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

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Case No.: 173/1/83-ALC1/2019		Party Name: E I DUPONT INDIA PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
173	HQ File :01/83/050/01005/AM19/	RLA File :34/24/040/00358/AM17/	Lic.No/Date:3410043029 15.03.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 151/1/83-ALC1/2019		Party Name: ATUL LIMITED,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
174	HQ File :01/83/050/00983/AM19/	RLA File :08/24/040/00489/AM17/	Lic.No/Date:0810139972 30.03.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 80/1/83-ALC1/2019		Party Name: KANCOR INGREDIENTS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
175	HQ File :01/83/050/00912/AM19/	RLA File :10/24/040/00119/AM17/	Lic.No/Date:1010059739 04.04.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 74/1/83-ALC1/2019		Party Name: HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
176	HQ File :01/83/050/00906/AM19/	RLA File :05/23/040/00635/AM17/	Lic.No/Date:0510402188 07.04.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 193/1/83-ALC1/2019		Party Name: GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
177	HQ File :01/83/050/01025/AM19/	RLA File :03/94/040/00013/AM18/	Lic.No/Date:0310812431 11.04.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 75/1/83-ALC1/2019	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
178 HQ File :01/83/050/00907/AM19/	RLA File :08/24/040/00511/AM17/	Lic.No/Date:0810140109 19.04.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 542/1/83- ALC1/2019	Party Name: VIC INDUSTRIES,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
179 HQ File :01/83/050/01374/AM19/	RLA File :17/24/040/00006/AM18/	Lic.No/Date:1710006608 26.04.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 81/1/83-ALC1/2019	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
180 HQ File :01/83/050/00913/AM19/	RLA File :08/24/040/00013/AM18/	Lic.No/Date:0810140229 04.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 77/1/83-ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
181 HQ File :01/83/050/00909/AM19/	RLA File :10/24/040/00002/AM18/	Lic.No/Date:1010059747 04.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 78/1/83-ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
182 HQ File :01/83/050/00910/AM19/	RLA File :10/24/040/00003/AM18/	Lic.No/Date:1010059748 04.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 79/1/83-ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
183 HQ File :01/83/050/00911/AM19/	RLA File :10/24/040/00004/AM18/	Lic.No/Date:1010059749 04.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 543/1/83-ALC1/2019	Party Name: VIC INDUSTRIES,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
184 HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 158/1/83-ALC1/2019	Party Name: UNIVERSAL OLEORESINS	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
185 HQ File :01/83/050/00990/AM19/	RLA File :10/24/040/00001/AM18/	Lic.No/Date:1010059751 08.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 82/1/83-ALC1/2019	Party Name: MEGHMANI INDUSTRIES LTD,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
186 HQ File :01/83/050/00914/AM19/	RLA File :08/24/040/00516/AM17/	Lic.No/Date:0810140270 09.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 85/1/83-ALC1/2019	Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
187 HQ File :01/83/050/00917/AM19/	RLA File :10/24/040/00008/AM18/	Lic.No/Date:1010059756 22.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.



Case No.: 160/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status: Case Deferred
188 HQ File :01/83/050/00992/AM19/	RLA File :34/24/040/00043/AM18/	Lic.No/Date:3410043206 22.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 87/1/83-ALC1/2019	Party Name:CHHENNA CORPORATION	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status: Case Approved
HQ File :01/83/050/00919/AM19/	RLA File :05/23/040/00057/AM18/	Lic.No/Date:0510402694 24.05.2017	Defer Date:10.07.2019

- 189 **Decision :** The Committee considered the case as per agenda and decided to ratify the norms, as applied for.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 86/1/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status: Case Deferred
190 HQ File :01/83/050/00918/AM19/	RLA File :10/24/040/00012/AM18/	Lic.No/Date:1010059759 24.05.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 152/1/83-ALC1/2019	Party Name:AISWARYA JEWEL CRAFTS	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status: Case Rejected
191 HQ File :01/83/050/00984/AM19/	RLA File :10/24/040/00007/AM18/	Lic.No/Date:1010059765 09.06.2017	Defer Date:

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.: 98/1/83-ALC1/2019	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status: Case Deferred
192 HQ File :01/83/050/00930/AM19/	RLA File :07/24/040/00067/AM18/	Lic.No/Date:0710111753 14.06.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

	Case No.: 302/1/83-ALC1/2019	Party Name: RUSHIL DECOR LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
193	HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 88/1/83-ALC1/2019	Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
194	HQ File :01/83/050/00920/AM19/	RLA File :10/24/040/00013/AM18/	Lic.No/Date:1010059770 19.06.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 89/1/83-ALC1/2019	Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
195	HQ File :01/83/050/00921/AM19/	RLA File :10/24/040/00014/AM18/	Lic.No/Date:1010059771 19.06.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 25/8/83-ALC1/2018	Party Name: TARAK CHEMICALS LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
196	HQ File :01/83/050/00573/AM19/	RLA File :34/24/040/00073/AM18/	Lic.No/Date:3410043312 23.06.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM) with reply.. The case is deferred and re-listed on 10.07.2019.

	Case No.: 90/1/83-ALC1/2019	Party Name: KANCOR INGREDIENTS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
197	HQ File :01/83/050/00922/AM19/	RLA File :10/24/040/00019/AM18/	Lic.No/Date:1010059778 30.06.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.



Case No.: 154/1/83-ALC1/2019	Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
198 HQ File :01/83/050/00986/AM19/	RLA File :10/24/040/00017/AM18/	Lic.No/Date: 1010059779 30.06.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 91/1/83-ALC1/2019	Party Name: SHISH JEWELS	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Rejected
199 HQ File :01/83/050/00923/AM19/	RLA File :52/21/040/00021/AM18/	Lic.No/Date: 5210042308 30.06.2017	Defer Date:

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.: 93/1/83-ALC1/2019	Party Name: SARK SPICE PRODUCTS PVT.LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
200 HQ File :01/83/050/00925/AM19/	RLA File :10/24/040/00016/AM18/	Lic.No/Date: 1010059786 20.07.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 97/1/83-ALC1/2019	Party Name: GNS JEWELLERY	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Rejected
201 HQ File :01/83/050/00929/AM19/	RLA File :52/21/040/00059/AM18/	Lic.No/Date: 5210042338 02.08.2017	Defer Date:

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.: 368/1/83-ALC1/2019	Party Name: ARISHINA LIFE SCIENCES PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
202 HQ File :01/83/050/01200/AM19/	RLA File :10/24/040/00026/AM18/	Lic.No/Date: 1010059789 07.08.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 161/1/83-ALC1/2019		Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
203	HQ File :01/83/050/00993/AM19/	RLA File :34/24/040/00109/AM18/	Lic.No/Date:3410043385 09.08.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK) alongwith reply. The case is deferred and re-listed on 10.07.2019.

Case No.: 191/1/83-ALC1/2019		Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
204	HQ File :01/83/050/01023/AM19/	RLA File :03/94/040/00417/AM18/	Lic.No/Date:0310815211 17.08.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 95/1/83-ALC1/2019		Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
205	HQ File :01/83/050/00927/AM19/	RLA File :10/24/040/00028/AM18/	Lic.No/Date:1010059798 17.08.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 544/1/83-ALC1/2019		Party Name: COLORCON ASIA PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
206	HQ File :01/83/050/01376/AM19/	RLA File :17/24/040/00038/AM18/	Lic.No/Date:1710006655 21.08.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 545/1/83-ALC1/2019		Party Name: ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
207	HQ File :01/83/050/01377/AM19/	RLA File :17/24/040/00047/AM18/	Lic.No/Date:1710006656 22.08.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 96/1/83-ALC1/2019	Party Name: KANCOR INGREDIENTS LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
208 HQ File :01/83/050/00928/AM19/	RLA File :10/24/040/00030/AM18/	Lic.No/Date:1010059801 29.08.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 99/1/83-ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
209 HQ File :01/83/050/00931/AM19/	RLA File :10/24/040/00031/AM18/	Lic.No/Date:1010059807 12.09.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 100/1/83- ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
210 HQ File :01/83/050/00932/AM19/	RLA File :10/24/040/00033/AM18/	Lic.No/Date:1010059809 20.09.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 196/1/83- ALC1/2019	Party Name: HOPEWELL TABLEWARE PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
211 HQ File :01/83/050/01028/AM19/	RLA File :03/94/040/00520/AM18/	Lic.No/Date:0310815944 25.09.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 102/1/83- ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
212 HQ File :01/83/050/00934/AM19/	RLA File :10/24/040/00035/AM18/	Lic.No/Date:1010059813 26.09.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:303/1/83-ALC1/2019 **Party Name:**HUBERGROUP INDIA PRIVATE LIMITED. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

213 HQ File :01/83/050/01135/AM19/ RLA File :03/94/040/00516/AM18/ Lic.No/Date:0310816281 10.10.2017 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:103/1/83-ALC1/2019 **Party Name:**FORACE POLYMERS PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

214 HQ File :01/83/050/00935/AM19/ RLA File :05/23/040/00263/AM18/ Lic.No/Date:0510404283 13.10.2017 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:163/1/83-ALC1/2019 **Party Name:**SUDEEP PHARMA PRIVATE LTD., **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

215 HQ File :01/83/050/00995/AM19/ RLA File :34/24/040/00056/AM18/ Lic.No/Date:3410043551 18.10.2017 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:242/1/83-ALC1/2019 **Party Name:**STERLING AUXILIARIES PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

216 HQ File :01/83/050/01074/AM19/ RLA File :03/95/040/00464/AM18/ Lic.No/Date:0310816504 25.10.2017 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:457/1/83-ALC1/2019 **Party Name:**BAJAJ POLYBLEND PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

217 HQ File :01/83/050/01289/AM19/ RLA File :50/24/040/00004/AM18/ Lic.No/Date:5010002381 26.10.2017 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:217/1/83-ALC1/2019 **Party Name:**SBL COLORTECH PRIVATE LIMITED., **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

218 HQ File :01/83/050/01049/AM19/ RLA File :03/95/040/00561/AM18/ Lic.No/Date:0310816648 31.10.2017 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.:215/1/83-ALC1/2019	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
219	HQ File :01/83/050/01047/AM19/	RLA File :03/95/040/00589/AM18/	Lic.No/Date:0310816801 06.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.:112/1/83-ALC1/2019	Party Name:HINDUSTAN CORK	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
220	HQ File :01/83/050/00944/AM19/	RLA File :05/23/040/00289/AM18/	Lic.No/Date:0510404535 07.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.:288/1/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
221	HQ File :01/83/050/01120/AM19/	RLA File :05/23/040/00299/AM18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.:106/1/83-ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
222	HQ File :01/83/050/00938/AM19/	RLA File :05/23/040/00291/AM18/	Lic.No/Date:0510404543 08.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.:107/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
223	HQ File :01/83/050/00939/AM19/	RLA File :08/24/040/00219/AM18/	Lic.No/Date:0810141277 09.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.:108/1/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
224	HQ File :01/83/050/00940/AM19/	RLA File :10/24/040/00038/AM18/	Lic.No/Date:1010059831 13.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 109/1/83- ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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225 HQ File :01/83/050/00941/AM19/	RLA File :10/24/040/00039/AM18/	Lic.No/Date:1010059832 13.11.2017	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 198/1/83- ALC1/2019	Party Name: DEE DEE LABEL	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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226 HQ File :01/83/050/01030/AM19/	RLA File :03/94/040/00642/AM18/	Lic.No/Date:0310817079 15.11.2017	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 110/1/83- ALC1/2019	Party Name: FORACE POLYMERS PVT. LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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227 HQ File :01/83/050/00942/AM19/	RLA File :05/23/040/00316/AM18/	Lic.No/Date:0510404612 15.11.2017	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 409/1/83- ALC1/2019	Party Name: J.J.PLASTALLOY PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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228 HQ File :01/83/050/01241/AM19/	RLA File :15/24/040/00009/AM18/	Lic.No/Date:1510022139 15.11.2017	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 171/1/83- ALC1/2019	Party Name: SATYAM POLY PLAST	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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229 HQ File :01/83/050/01003/AM19/	RLA File :13/24/040/00038/AM18/	Lic.No/Date:1310048778 15.11.2017	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 111/1/83-ALC1/2019	Party Name: KLJ ORGANIC LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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230 HQ File :01/83/050/00943/AM19/	RLA File :05/23/040/00308/AM18/	Lic.No/Date:0510404621 16.11.2017	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned.



The case is re-listed on 10.07.2019.

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Case No.:390/1/83-ALC1/2019		Party Name: BANKIM PLAST PVT.LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
231	HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:416/1/83-ALC1/2019		Party Name: J.J.PLASTALLOY PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
232	HQ File :01/83/050/01248/AM19/	RLA File :15/24/040/00006/AM18/	Lic.No/Date:1510022141 22.11.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:113/1/83-ALC1/2019		Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
233	HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:114/1/83-ALC1/2019		Party Name: AVERY DENNISON INDIA PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
234	HQ File :01/83/050/00946/AM19/	RLA File :05/23/040/00306/AM18/	Lic.No/Date:0510404696 23.11.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:115/1/83-ALC1/2019		Party Name: INDOGULF CROPS SCIENCES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
235	HQ File :01/83/050/00947/AM19/	RLA File :05/23/040/00294/AM18/	Lic.No/Date:0510404708 23.11.2017	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 283/1/83- ALC1/2019	Party Name: BHAVIN INDUSTRIES	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Approved
HQ File :01/83/050/01115/AM19/	RLA File :03/94/040/00679/AM18/	Lic.No/Date:0310817293 24.11.2017	Defer Date:10.07.2019
236 Decision : The Committee considered the case as per agenda and decided to rafify the norms on net to net basis as applied by the firm			

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 199/1/83- ALC1/2019	Party Name: ASTEC LIFESCIENCES LTD.,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
237 HQ File :01/83/050/01031/AM19/	RLA File :03/94/040/00671/AM18/	Lic.No/Date:0310817367 28.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 200/1/83- ALC1/2019	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
238 HQ File :01/83/050/01032/AM19/	RLA File :03/94/040/00628/AM18/	Lic.No/Date:0310817407 29.11.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 116/1/83- ALC1/2019	Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
239 HQ File :01/83/050/00948/AM19/	RLA File :10/24/040/00043/AM18/	Lic.No/Date:1010059842 05.12.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 117/1/83- ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
240 HQ File :01/83/050/00949/AM19/	RLA File :10/24/040/00046/AM18/	Lic.No/Date:1010059848 08.12.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:473/1/83-ALC1/2019		Party Name: ARIHANT INTERMEDIATES (MADRAS) PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
241	HQ File :01/83/050/01305/AM19/	RLA File :04/24/040/00183/AM18/	Lic.No/Date:0410163784 12.12.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:118/1/83-ALC1/2019		Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
242	HQ File :01/83/050/00950/AM19/	RLA File :30/24/040/00033/AM18/	Lic.No/Date:3010104178 12.12.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:119/1/83-ALC1/2019		Party Name: RUSHIL DECOR LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
243	HQ File :01/83/050/00951/AM19/	RLA File :08/24/040/00281/AM18/	Lic.No/Date:0810141593 22.12.2017	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:216/1/83-ALC1/2019		Party Name: PARKSONS PACKAGING LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
244	HQ File :01/83/050/01048/AM19/	RLA File :03/95/040/00844/AM18/	Lic.No/Date:0310818380 10.01.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:120/1/83-ALC1/2019		Party Name: KANCOR INGREDIENTS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
245	HQ File :01/83/050/00952/AM19/	RLA File :10/24/040/00054/AM18/	Lic.No/Date:1010059873 17.01.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:121/1/83-ALC1/2019		Party Name: VIVIMED LABS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
246	HQ File :01/83/050/00953/AM19/	RLA File :09/24/040/00515/AM18/	Lic.No/Date:0910065908 19.01.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned.



The case is re-listed on 10.07.2019.

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Case No.: 10/11/83- ALC1/2018	Party Name: RAJIV PLASTIC INDUSTRIES	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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247	HQ File :01/83/050/00782/AM19/	RLA File :03/91/040/00427/AM18/	Lic.No/Date:0310818837 02.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 449/1/83- ALC1/2019	Party Name: CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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248	HQ File :01/83/050/01281/AM19/	RLA File :07/24/040/00301/AM18/	Lic.No/Date:0710112775 05.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 123/1/83- ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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249	HQ File :01/83/050/00955/AM19/	RLA File :10/24/040/00061/AM18/	Lic.No/Date:1010059884 07.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 122/1/83- ALC1/2019	Party Name: UNIVERSAL OLEORESINS	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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250	HQ File :01/83/050/00954/AM19/	RLA File :10/24/040/00060/AM18/	Lic.No/Date:1010059882 07.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 335/1/83- ALC1/2019	Party Name: UNIVERSAL OLEORESINS	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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251	HQ File :01/83/050/01167/AM19/	RLA File :10/24/040/00059/AM18/	Lic.No/Date:1010059883 07.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 124/1/83- ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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252	HQ File :01/83/050/00956/AM19/	RLA File :10/24/040/00066/AM18/	Lic.No/Date:1010059890 20.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 125/1/83- ALC1/2019	Party Name: SYNTHITE INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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253	HQ File :01/83/050/00957/AM19/	RLA File :10/24/040/00067/AM18/	Lic.No/Date:1010059891 20.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 126/1/83- ALC1/2019	Party Name: THARAKAN AND COMPANY	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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254	HQ File :01/83/050/00958/AM19/	RLA File :10/24/040/00050/AM18/	Lic.No/Date:1010059894 21.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 221/1/83- ALC1/2019	Party Name: UPL LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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255	HQ File :01/83/050/01053/AM19/	RLA File :03/95/040/00956/AM18/	Lic.No/Date:0310819293 21.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 203/1/83- ALC1/2019	Party Name: COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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256	HQ File :01/83/050/01035/AM19/	RLA File :03/94/040/00871/AM18/	Lic.No/Date:0310819422 26.02.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

	Case No.: 128/1/83-ALC1/2019 HQ File :01/83/050/00960/AM19/	Party Name: BIOINGREDIA NATURAL PRIVATE LIMITED RLA File :10/24/040/00063/AM18/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:1010059898 06.03.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019

	Case No.: 342/1/83-ALC1/2019 HQ File :01/83/050/01174/AM19/	Party Name: SPAK SURFACTANTS PVT.LTD. RLA File :03/95/040/00104/AM18/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:0310819557 06.03.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 129/1/83-ALC1/2019 HQ File :01/83/050/00961/AM19/	Party Name: SYNTHITE INDUSTRIES LIMITED RLA File :10/24/040/00068/AM18/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:1010059901 07.03.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 130/1/83-ALC1/2019 HQ File :01/83/050/00962/AM19/	Party Name: SYNTHITE INDUSTRIES LIMITED RLA File :10/24/040/00069/AM18/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:1010059902 07.03.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 526/1/83-ALC1/2019 HQ File :01/83/050/01358/AM19/	Party Name: KORA PACK PRIVATE LIMITED RLA File :04/24/040/00254/AM18/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:0410164061 12.03.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 27/3/83-ALC1/2018		Party Name: VEDANTA LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
262	HQ File :01/83/050/00122/AM19/	RLA File :05/24/040/00556/AM18/	Lic.No/Date:0510405871 14.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 28/3/83-ALC1/2018		Party Name: VEDANTA LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
263	HQ File :01/83/050/00123/AM19/	RLA File :05/24/040/00584/AM18/	Lic.No/Date:0510405885 16.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 474/1/83-ALC1/2019		Party Name: AUROVILLE FOUNDATION	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
264	HQ File :01/83/050/01306/AM19/	RLA File :25/24/040/00011/AM18/	Lic.No/Date:2510004927 20.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 131/1/83-ALC1/2019		Party Name: KANCOR INGREDIENTS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
265	HQ File :01/83/050/00963/AM19/	RLA File :10/24/040/00075/AM18/	Lic.No/Date:1010059914 20.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 527/1/83-ALC1/2019		Party Name: COOL COSMETICS (P) LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
266	HQ File :01/83/050/01359/AM19/	RLA File :04/24/040/00260/AM18/	Lic.No/Date:0410164124 21.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:134/1/83-ALC1/2019		Party Name: MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
267	HQ File :01/83/050/00966/AM19/	RLA File :10/24/040/00071/AM18/	Lic.No/Date:1010059918 22.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:132/1/83-ALC1/2019		Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
268	HQ File :01/83/050/00964/AM19/	RLA File :10/24/040/00072/AM18/	Lic.No/Date:1010059916 22.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:133/1/83-ALC1/2019		Party Name: PLANT LIPIDS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
269	HQ File :01/83/050/00965/AM19/	RLA File :10/24/040/00077/AM18/	Lic.No/Date:1010059917 22.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:528/1/83-ALC1/2019		Party Name: INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
270	HQ File :01/83/050/01360/AM19/	RLA File :04/24/040/00261/AM18/	Lic.No/Date:0410164136 26.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:13/3/83-ALC1/2018		Party Name: VEDANTA LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
271	HQ File :01/83/050/00108/AM19/	RLA File :05/24/040/00638/AM18/	Lic.No/Date:0510405970 26.03.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:144/1/83-
ALC1/2019

Party Name:SYNTHITE
INDUSTRIES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

272 HQ File
:01/83/050/00976/AM19/

RLA File
:10/24/040/00078/AM18/

Lic.No/Date:1010059923
03.04.2018

Defer
Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:174/1/83-
ALC1/2019

Party Name:AGNI FIBER
BOARDS PVT.LTD,

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

273 HQ File
:01/83/050/01006/AM19/

RLA File
:34/24/040/00400/AM18/

Lic.No/Date:3410044020
06.04.2018

Defer
Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:519/1/83-
ALC1/2019

Party Name:EVERSHINE
WOOD PACKAGING PVT
LTD

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File
:01/83/050/01351/AM19/

RLA File
:04/24/040/00023/AM18/

Lic.No/Date:0410164183
10.04.2018

Defer
Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to raffify the norms as under:

274	Export item	Qty. Cubic meter	Import item	Qty Cubic meter
	Wooden pallets, Creats,Boxes,Runners,Skid Packing Items(Wooden Packing Items) 44152000& 44151000 (Using Relevant wood)	603.250 Cubic meter	SPRUCE SAWN WOOD (PICEA ABIES)	633.4Cubic meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:65/3/83-ALC1/2018

Party Name:FOAMTECH
ANTIFIRE COMPANY

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

275 HQ File
:01/83/050/00160/AM19/

RLA File
:05/23/040/00008/AM19/

Lic.No/Date:0510406107
12.04.2018

Defer
Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.



Case No.:12/4/83-ALC1/2018		Party Name:JAICO ENTERPRISE LLP	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
276	HQ File :01/83/050/00210/AM19/	RLA File :03/94/040/00017/AM19/	Lic.No/Date:0310820453 13.04.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:23/5/83-ALC1/2018		Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
277	HQ File :01/83/050/00293/AM19/	RLA File :03/95/040/01044/AM18/	Lic.No/Date:0310820477 16.04.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:138/1/83- ALC1/2019		Party Name:PROEC ENERGY LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
278	HQ File :01/83/050/00970/AM19/	RLA File :05/24/040/00011/AM19/	Lic.No/Date:0510406190 23.04.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:3/10/83-ALC1/2018		Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
279	HQ File :01/83/050/00723/AM19/	RLA File :09/24/040/00022/AM19/	Lic.No/Date:0910066170 24.04.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:30/9/83-ALC1/2018		Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
280	HQ File :01/83/050/00667/AM19/	RLA File :09/24/040/00509/AM18/	Lic.No/Date:0910066175 25.04.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:31/5/83-ALC1/2018 **Party Name:**UNITOP CHEMICALS PVT. LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/00301/AM19/ RLA File :03/95/040/00047/AM19/ Lic.No/Date:0310820659 25.04.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA. The file alongwith hard copy has been sent to TA(SK). The case is re-listed on 10.07.2019.

Case No.:139/1/83-ALC1/2019 **Party Name:**ALPS CHEMICALS PVT.LTD., **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/00971/AM19/ RLA File :08/24/040/00013/AM19/ Lic.No/Date:0810142449 26.04.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:51/2/83-ALC1/2019 **Party Name:**SHIV SHAKTI TIMBER INDUSTRIES **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00051/AM20/ RLA File :09/24/040/00037/AM19/ Lic.No/Date:0910066182 01.05.2018 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import item	Qty
Spruce Wood, Pallets, Crates, Boxes, Runners, Skids, Wooden Packing Items. (Using Relevant wood)	500 Cubic meter	Spruce (Picea Abies) Rough Sawn (14 to 25 MM X 75 to 145 MM X 800 to 8000 MM)	525 Cubic meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:455/1/83-ALC1/2019 **Party Name:**GOODEARTH MINCHEM PRIVATE LIMITED, **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/01287/AM19/ RLA File :50/24/040/00001/AM19/ Lic.No/Date:5010002415 02.05.2018 Defer Date:10.07.2019

Decision : The committee considered the case as per agenda and decided to call for a Hard copy from RA concerned. Letter dated 26.06.2019 has been issued to RA to provide Hard copy. The case is re-listed on 10.07.2019.

Case No.:451/1/83-ALC1/2019 **Party Name:**MAHARAJ SOAPS INDUSTRY P LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

285 HQ File :01/83/050/01283/AM19/ RLA File :07/24/040/00366/AM18/ Lic.No/Date:0710113218 02.05.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is re-listed on 10.07.2019.

Case No.:1/10/83-ALC1/2018 **Party Name:**VIVIMED LABS LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

286 HQ File :01/83/050/00721/AM19/ RLA File :09/24/040/00041/AM19/ Lic.No/Date:0910066200 07.05.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:142/1/83-ALC1/2019 **Party Name:**SHIVTEK INDUSTRIES PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

287 HQ File :01/83/050/00974/AM19/ RLA File :05/24/040/00023/AM19/ Lic.No/Date:0510406339 08.05.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided D/L to be issued from DIPP. The case is re-listed on 10.07.2019.

Case No.:11/7/83-ALC1/2018 **Party Name:**NAV NIRMAN FORMWORKS SYSTEMS PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00481/AM19/ RLA File :09/24/040/00648/AM18/ Lic.No/Date:0910066207 09.05.2018 Defer Date:

Decision : The Committee considered as per agenda and decided to ratify the norms as under:-

288	Export item	Qty	Import Item	Qty
	Formwork H20 Beam(using relevant wood)	1Kg	White Wood	1.05kg/kg content contained in the export product.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 140/1/83-ALC1/2019	Party Name: BIOINGREDIA NATURAL PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
289 HQ File :01/83/050/00972/AM19/	RLA File :10/24/040/00004/AM19/	Lic.No/Date:1010059938 11.05.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 141/1/83-ALC1/2019	Party Name: KANCOR INGREDIENTS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
290 HQ File :01/83/050/00973/AM19/	RLA File :10/24/040/00080/AM18/	Lic.No/Date:1010059941 11.05.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 2/10/83-ALC1/2018	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
291 HQ File :01/83/050/00722/AM19/	RLA File :09/24/040/00070/AM19/	Lic.No/Date:0910066230 11.05.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 143/1/83-ALC1/2019	Party Name: TMV NATURAL OILS AND EXTRACTS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
292 HQ File :01/83/050/00975/AM19/	RLA File :10/24/040/00006/AM19/	Lic.No/Date:1010059944 14.05.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 5/10/83-ALC1/2018	Party Name: SUNSHIELD CHEMICALS LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
293 HQ File :01/83/050/00725/AM19/	RLA File :03/95/040/00118/AM19/	Lic.No/Date:0310821059 17.05.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:456/1/83-ALC1/2019 **Party Name:**VIZAG CARBON PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

294 HQ File :01/83/050/01288/AM19/ RLA File :50/24/040/00007/AM19/ Lic.No/Date:5010002447 25.05.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL) The case is re-listed on 10.07.2019.

Case No.:411/1/83-ALC1/2019 **Party Name:**J.J.PLASTALLOY PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01243/AM19/ RLA File :15/24/040/00002/AM19/ Lic.No/Date:1510022155 28.05.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
295 U.V Stabiliser Master Batch (Having Net Content of Polypropylene Granules 0.800MT and U.V Stabiliser 0.200MT in per MT Qty. of net Export)	30MT	Polypropylene Granules	24.720MT
		U.V. Stabiliser	6.180MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:155/1/83-ALC1/2019 **Party Name:**ORIENTAL TRIMEX LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

296 HQ File :01/83/050/00987/AM19/ RLA File :05/24/040/00519/AM18/ Lic.No/Date:0510406651 28.05.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to issue to letter to RA New Delhi explain inconsistency. Letter to be issued on 17.06.2019. The case is re-listed on 10.07.2019.

Case No.:499/1/83-ALC1/2019 **Party Name:**PARAMOUNT MINERALS AND CHEMICALS LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

297 HQ File :01/83/050/01331/AM19/ RLA File :03/95/040/00136/AM19/ Lic.No/Date:0310821273 28.05.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to issued DL to firm. DL to be issued on 18.06.2019. The case is re-listed on 10.07.2019.

Case No.:146/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

298 **HQ File** :01/83/050/00978/AM19/ **RLA File** :10/24/040/00008/AM19/ **Lic.No/Date:**1010059955 29.05.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:145/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

299 **HQ File** :01/83/050/00977/AM19/ **RLA File** :10/24/040/00009/AM19/ **Lic.No/Date:**1010059954 29.05.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:147/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

300 **HQ File** :01/83/050/00979/AM19/ **RLA File** :10/24/040/00010/AM19/ **Lic.No/Date:**1010059957 30.05.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:159/1/83-ALC1/2019 **Party Name:**SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00991/AM19/ **RLA File** :34/24/040/00027/AM19/ **Lic.No/Date:**3410044198 04.06.2018 **Defer Date:**

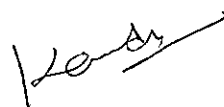
301 **Decision :** The Committee considered the case as per agenda and decided to ratify the norms on repeat basis based on written comments of C&PC vide their UO No. 14010/10/2015-CH-II dt. 21.10.2015 uploaded alongwith these minutes of as applied whichever is less under para 4.07 of HBP Vol.1. The letter signed by TA have been placed at the end on this document(Page No.....)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:230/1/83-ALC1/2019 **Party Name:**VKS INCENSE PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

302 **HQ File** :01/83/050/01062/AM19/ **RLA File** :07/24/040/00052/AM19/ **Lic.No/Date:**0710113391 05.06.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.



Case No.:148/1/83-ALC1/2019		Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
303	HQ File :01/83/050/00980/AM19/	RLA File :08/24/040/00057/AM19/	Lic.No/Date:0810142761 06.06.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:521/1/83-ALC1/2019		Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
304	HQ File :01/83/050/01353/AM19/	RLA File :04/24/040/00041/AM18/	Lic.No/Date:0410164392 07.06.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:29/5/83-ALC1/2018		Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
305	HQ File :01/83/050/00299/AM19/	RLA File :02/24/040/00039/AM19/	Lic.No/Date:0210208489 08.06.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:58/7/83-ALC1/2018		Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
306	HQ File :01/83/050/00528/AM19/	RLA File :02/24/040/00034/AM19/	Lic.No/Date:0210208488 08.06.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:65/8/83-ALC1/2018		Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
307	HQ File :01/83/050/00613/AM19/	RLA File :09/24/040/00088/AM19/	Lic.No/Date:0910066320 11.06.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

308	Case No.:149/1/83- ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00981/AM19/	RLA File :05/23/040/00124/AM19/	Lic.No/Date:0510406825 12.06.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided call for **Personal Hearing** to firm. The case is deferred and re-listed on 10.07.2019.

309	Case No.:150/1/83- ALC1/2019	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00982/AM19/	RLA File :10/24/040/00013/AM19/	Lic.No/Date:1010059968 12.06.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

310	Case No.:153/1/83- ALC1/2019	Party Name:BIOINGREDIA NATURAL PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00985/AM19/	RLA File :10/24/040/00014/AM19/	Lic.No/Date:1010059971 18.06.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

311	Case No.:304/1/83- ALC1/2019	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01136/AM19/	RLA File :03/94/040/00185/AM19/	Lic.No/Date:0310821731 18.06.2018	Defer Date:10.07.2019

Decision : Decision: The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019

312	Case No.:192/1/83-ALC1/2019	Party Name:FG GLASS INDUSTRIES PVT. LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01024/AM19/	RLA File :03/94/040/00216/AM19/	Lic.No/Date:0310821732 18.06.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47014/11/2019/TSW dt. 16.05.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....)

- Case No.:47/5/83-ALC1/2018** Party Name:VEDANTA LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 **Status:Case Deferred**
- HQ File :01/83/050/00317/AM19/ RLA File :05/24/040/00167/AM19/ Lic.No/Date:0510406931 20.06.2018 **Defer** Date:10.07.2019
- 313 **Decision** :Decision: The Committee considered the case as per agenda and decided to defer the case. D.O letter dated 18.06.19 from ADG(KCR) to JS(NKR), Ministry of Mines followed by reminders dated 06.12..18, 10.01.19, 12.02.19 & D.O dated 20.03.19 has been issued for providing comments which is awaited. The case is re-listed for 10.07.2019.
- Case No.:10/6/83-ALC1/2018** Party Name:SHYAM CHEMICALS PRIVATE LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 **Status:Case Deferred**
- 314 HQ File :01/83/050/00378/AM19/ RLA File :03/95/040/00169/AM19/ Lic.No/Date:0310821989 28.06.2018 **Defer** Date:10.07.2019
- Decision** :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.
- Case No.:45/5/83-ALC1/2018** Party Name:VEDANTA LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 **Status:Case Deferred**
- HQ File :01/83/050/00315/AM19/ RLA File :05/24/040/00184/AM19/ Lic.No/Date:0510406992 28.06.2018 **Defer** Date:10.07.2019
- 315 **Decision** :Decision: The Committee considered the case as per agenda and decided to defer the case. D.O letter dated 18.06.19 from ADG(KCR) to JS(NKR), Ministry of Mines followed by reminders dated 06.12..18, 10.01.19, 12.02.19 & D.O dated 20.03.19 has been issued for providing comments which is awaited. The case is re-listed for 10.07.2019.
- Case No.:231/1/83-ALC1/2019** Party Name:VKS INCENSE PRIVATE LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 **Status:Case Deferred**
- 316 HQ File :01/83/050/01063/AM19/ RLA File :07/24/040/00071/AM19/ Lic.No/Date:0710113504 28.06.2018 **Defer** Date:10.07.2019
- Decision** :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.
- Case No.:228/1/83-ALC1/2019** Party Name:HINDUSTAN UNILEVER LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 **Status:Case Deferred**
- 317 HQ File :01/83/050/01060/AM19/ RLA File :03/94/040/01038/AM18/ Lic.No/Date:0310822072 02.07.2018 **Defer** Date:10.07.2019
- Decision** :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

318	Case No.:523/1/83- ALC1/2019	Party Name:INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01355/AM19/	RLA File :04/24/040/00050/AM19/	Lic.No/Date:0410164461 02.07.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

319	Case No.:157/1/83- ALC1/2019	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00989/AM19/	RLA File :10/24/040/00018/AM19/	Lic.No/Date:1010059981 02.07.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

320	Case No.:99/6/83-ALC1/2018	Party Name:ATUL LIMITED,	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00467/AM19/	RLA File :08/24/040/00083/AM19/	Lic.No/Date:0810142953 04.07.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

321	Case No.:239/1/83- ALC1/2019	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01071/AM19/	RLA File :03/95/040/00414/AM18/	Lic.No/Date:0310822105 04.07.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:219/1/83-ALC1/2019 **Party Name:**VEERPRABHU EXPORT HOUSE **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01051/AM19/ RLA File :03/95/040/00310/AM19/ Lic.No/Date:0310822135 05.07.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
322 Clove Oil in consumer pack(in consumer pack 10 ml to 25 kgs packs) of same origin & specification as of import.	16500kg	Clove Oil in bulk pack (pack of 220 kgs)	16665Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:167/1/83-ALC1/2019 **Party Name:**AISWARYA JEWEL CRAFTS **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Rejected

323 HQ File :01/83/050/00999/AM19/ RLA File :10/24/040/00002/AM19/ Lic.No/Date:1010059987 09.07.2018 Defer Date:

Decision : The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.:169/1/83-ALC1/2019 **Party Name:**JAY CHEMICAL INDUSTRIES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

324 HQ File :01/83/050/01001/AM19/ RLA File :08/24/040/00399/AM18/ Lic.No/Date:0810143010 10.07.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:168/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

325 HQ File :01/83/050/01000/AM19/ RLA File :10/24/040/00023/AM19/ Lic.No/Date:1010059989 10.07.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

326	Case No.: 170/1/83- ALC1/2019 HQ File :01/83/050/01002/AM19/	Party Name: KANCOR INGREDIENTS LIMITED RLA File :10/24/040/00026/AM19/	Meet No/Date: 2/83- ALC1/2019 30.05.2019 Lic.No/Date: 1010059991 12.07.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

327	Case No.: 412/1/83- ALC1/2019 HQ File :01/83/050/01244/AM19/	Party Name: J.J.PLASTALLOY PVT LTD RLA File :15/24/040/00005/AM19/	Meet No/Date: 2/83- ALC1/2019 30.05.2019 Lic.No/Date: 1510022160 16.07.2018	Status: Case Approved Defer Date:10.07.2019
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Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

328	Case No.: 172/1/83- ALC1/2019 HQ File :01/83/050/01004/AM19/	Party Name: PLANT LIPIDS PRIVATE LIMITED RLA File :10/24/040/00024/AM19/	Meet No/Date: 2/83- ALC1/2019 30.05.2019 Lic.No/Date: 1010059992 16.07.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

329	Case No.: 218/1/83- ALC1/2019 HQ File :01/83/050/01050/AM19/	Party Name: VELLVETTE LIFESTYLE PRIVATE LIMITED RLA File :03/95/040/00274/AM19/	Meet No/Date: 2/83- ALC1/2019 30.05.2019 Lic.No/Date: 0310822319 16.07.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

330	Case No.: 176/1/83- ALC1/2019 HQ File :01/83/050/01008/AM19/	Party Name: ARIES DYE CHEM INDUSTRIES, RLA File :08/24/040/00102/AM19/	Meet No/Date: 2/83- ALC1/2019 30.05.2019 Lic.No/Date: 0810143062 20.07.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:6/6/83-ALC1/2018 **Party Name:**SUDARSHAN CHEMICAL INDUSTRIES LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00374/AM19/ **RLA File** :31/83/040/00057/AM19/ **Lic.No/Date:**3110067118 20.07.2018 **Defer Date:**

Decision :The Committee considered the case as per agenda and decided to approve the case as under:-

Export item	Qty	Import item	Qty
PIGMENT YELLOW 83 C.I.NO.21108	1kg	Naphthol ASIRG	0.697kg
-----	-----	3,3 Dichlorobenzidine Dihydrochloride (3, 3 DCBH)	0.30kg
-----	-----	Sodium Nitrite	0.170
-----	-----	Caustic Soda	0.174

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:34/6/83-ALC1/2018 **Party Name:**UPL LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

332 HQ File :01/83/050/00402/AM19/ **RLA File** :03/95/040/00321/AM19/ **Lic.No/Date:**0310822467 20.07.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:177/1/83-ALC1/2019 **Party Name:**TRIBENI TECHNOCOM LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

333 HQ File :01/83/050/01009/AM19/ **RLA File** :52/24/040/00033/AM19/ **Lic.No/Date:**5210042709 23.07.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:178/1/83-ALC1/2019 **Party Name:**PLANT LIPIDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

334 HQ File :01/83/050/01010/AM19/ **RLA File** :10/24/040/00028/AM19/ **Lic.No/Date:**1010060002 27.07.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:194/1/83-ALC1/2019		Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
335	HQ File :01/83/050/01026/AM19/	RLA File :05/23/040/00187/AM19/	Lic.No/Date:0510407360 30.07.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:16/7/83-ALC1/2018		Party Name:SHREE BANKEY BEHARI LAL FLAVORS	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Rejected
336	HQ File :01/83/050/00486/AM19/	RLA File :05/24/040/00250/AM19/	Lic.No/Date:0510407372 31.07.2018	Defer Date:

Decision :- The Committee considered the case as per agenda and decided to firm did not reply dt. 18.03.2019 and subsequent reminder issued on 23.04.2019. The case is stand reject the case.

Case No.:179/1/83-ALC1/2019		Party Name:JAYACHANDRAN ALLOYS PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
337	HQ File :01/83/050/01011/AM19/	RLA File :32/24/040/00008/AM19/	Lic.No/Date:3210078591 02.08.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:27/7/83-ALC1/2018		Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
338	HQ File :01/83/050/00497/AM19/	RLA File :03/94/040/00339/AM19/	Lic.No/Date:0310822846 03.08.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to defer the case as per decision taken by committee. D/L dt. 18.03.2019 issued and reminder letter to be issued to firm .The case is re-listed on 10.07.2019.

Case No.:20/7/83-ALC1/2018		Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
339	HQ File :01/83/050/00490/AM19/	RLA File :05/23/040/00211/AM19/	Lic.No/Date:0510407426 03.08.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

340	Case No.: 524/1/83-ALC1/2019 HQ File :01/83/050/01356/AM19/	Party Name: JASMINE CONCRETE EXPORTS PVT. LTD., RLA File :04/24/040/00042/AM18/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:0410164562 03.08.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

341	Case No.: 43/8/83-ALC1/2018 HQ File :01/83/050/00591/AM19/	Party Name: SOLAR CHEMFERTS PVT.LTD. RLA File :03/95/040/00378/AM19/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:0310822834 03.08.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

342	Case No.: 4/10/83-ALC1/2018 HQ File :01/83/050/00724/AM19/	Party Name: UPL LTD. RLA File :03/95/040/00388/AM19/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:0310822838 03.08.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

343	Case No.: 36/10/83-ALC1/2018 HQ File :01/83/050/00756/AM19/	Party Name: ARCH PHARMALABS LTD RLA File :03/94/040/00405/AM19/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:0310822881 07.08.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to defer . D/L dt. 18.03.2019 issued and reminder letter to be issued. The case is re-listed on 10.07.2019.

344	Case No.: 42/7/83-ALC1/2018 HQ File :01/83/050/00512/AM19/	Party Name: HIMADRI SPECIALITY CHEMICAL LTD RLA File :02/24/040/00068/AM19/	Meet No/Date: 2/83-ALC1/2019 30.05.2019 Lic.No/Date:0210208631 09.08.2018	Status: Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:180/1/83-ALC1/2019		Party Name:MEGHACHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
345	HQ File :01/83/050/01012/AM19/	RLA File :08/24/040/00088/AM19/	Lic.No/Date:0810143226 09.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:65/9/83-ALC1/2018		Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
346	HQ File :01/83/050/00702/AM19/	RLA File :03/95/040/00440/AM19/	Lic.No/Date:0310822958 09.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file alongwith reply to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:181/1/83-ALC1/2019		Party Name:RISE CHEMICALS INTERNATIONAL	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
347	HQ File :01/83/050/01013/AM19/	RLA File :06/24/040/00024/AM19/	Lic.No/Date:0610038946 10.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:183/1/83-ALC1/2019		Party Name:GRIFFITH FOODS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Transferred to Different Section
348	HQ File :01/83/050/01015/AM19/	RLA File :07/24/040/00122/AM19/	Lic.No/Date:0710113712 13.08.2018	Defer Date:30.05.2019

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-VI. Hence, the case stands disposed of.

Case No.:182/1/83-ALC1/2019		Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
349	HQ File :01/83/050/01014/AM19/	RLA File :10/24/040/00032/AM19/	Lic.No/Date:1010060013 13.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 16/8/83-ALC1/2018		Party Name: ARCH PHARMALABS LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Rejected
350	HQ File :01/83/050/00564/AM19/	RLA File :03/94/040/00432/AM19/	Lic.No/Date:0310823039 14.08.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 18.03.2019 followed by reminder dt. 9.4.2019. Hence the case is rejected.

Case No.: 37/10/83- ALC1/2018		Party Name: ARCH PHARMALABS LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
351	HQ File :01/83/050/00757/AM19/	RLA File :03/94/040/00434/AM19/	Lic.No/Date:0310823042 14.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 38/10/83- ALC1/2018		Party Name: ARCH PHARMALABS LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
352	HQ File :01/83/050/00758/AM19/	RLA File :03/94/040/00433/AM19/	Lic.No/Date:0310823040 14.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 184/1/83- ALC1/2019		Party Name: KUTCH CHEMICAL INDUSTRIES LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
353	HQ File :01/83/050/01016/AM19/	RLA File :34/24/040/00171/AM19/	Lic.No/Date:3410044417 14.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 206/1/83- ALC1/2019		Party Name: RISE CHEMICALS INTERNATIONAL	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
354	HQ File :01/83/050/01038/AM19/	RLA File :06/24/040/00026/AM19/	Lic.No/Date:0610038951 16.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:475/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
355 HQ File :01/83/050/01307/AM19/	RLA File :29/24/040/00001/AM19/	Lic.No/Date:2910025358 16.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:17/8/83-ALC1/2018	Party Name:INCO COLOURS INDIA PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Rejected
356 HQ File :01/83/050/00565/AM19/	RLA File :03/94/040/00358/AM19/	Lic.No/Date:0310823144 20.08.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 18.03.2019 followed by reminder dt. 9.4.2019. Hence the case is rejected.

Case No.:187/1/83-ALC1/2019	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
357 HQ File :01/83/050/01019/AM19/	RLA File :09/24/040/00214/AM19/	Lic.No/Date:0910066576 20.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:188/1/83-ALC1/2019	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
358 HQ File :01/83/050/01020/AM19/	RLA File :09/24/040/00213/AM19/	Lic.No/Date:0910066577 20.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019..

Case No.:185/1/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
359 HQ File :01/83/050/01017/AM19/	RLA File :10/24/040/00034/AM19/	Lic.No/Date:1010060016 20.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

360	Case No.:186/1/83-ALC1/2019 HQ File :01/83/050/01018/AM19/	Party Name:SYNTHITE INDUSTRIES LIMITED RLA File :10/24/040/00035/AM19/	Meet No/Date:2/83-ALC1/2019 30.05.2019 Lic.No/Date:1010060017 20.08.2018	Status:Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

361	Case No.:220/1/83-ALC1/2019 HQ File :01/83/050/01052/AM19/	Party Name:UPL LTD. RLA File :03/95/040/00629/AM18/	Meet No/Date:2/83-ALC1/2019 30.05.2019 Lic.No/Date:0310823181 21.08.2018	Status:Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

362	Case No.:189/1/83-ALC1/2019 HQ File :01/83/050/01021/AM19/	Party Name:PARIKH ENTERPRISES PVT. LIMITED RLA File :08/24/040/00165/AM19/	Meet No/Date:2/83-ALC1/2019 30.05.2019 Lic.No/Date:0810143307 24.08.2018	Status:Case Deferred Defer Date:
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Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

363	Case No.:64/9/83-ALC1/2018 HQ File :01/83/050/00701/AM19/	Party Name:UNITOP CHEMICALS PVT. LIMITED RLA File :03/95/040/00521/AM19/	Meet No/Date:2/83-ALC1/2019 30.05.2019 Lic.No/Date:0310823260 24.08.2018	Status:Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided refer the file alongwith reply to TA(SK). The case is deferred and re-listed on 10.07.2019. .

364	Case No.:212/1/83-ALC1/2019 HQ File :01/83/050/01044/AM19/	Party Name:INDIA PESTICIDES LIMITED RLA File :06/24/040/00028/AM19/	Meet No/Date:2/83-ALC1/2019 30.05.2019 Lic.No/Date:0610038965 30.08.2018	Status:Case Deferred Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:33/8/83-ALC1/2018		Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
365	HQ File :01/83/050/00581/AM19/	RLA File :08/24/040/00174/AM19/	Lic.No/Date:0810143378 31.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:34/8/83-ALC1/2018		Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
366	HQ File :01/83/050/00582/AM19/	RLA File :08/24/040/00175/AM19/	Lic.No/Date:0810143379 31.08.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:204/1/83-ALC1/2019		Party Name:BIOINGREDIA NATURAL PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
367	HQ File :01/83/050/01036/AM19/	RLA File :10/24/040/00038/AM19/	Lic.No/Date:1010060023 03.09.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:52/2/83-ALC1/2019		Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
368	HQ File :01/83/050/00052/AM20/	RLA File :09/24/040/00271/AM19/	Lic.No/Date:0910066624 03.09.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied by the firm.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:546/1/83-ALC1/2019		Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
369	HQ File :01/83/050/01378/AM19/	RLA File :17/24/040/00019/AM19/	Lic.No/Date:1710006721 04.09.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:55/2/83-ALC1/2019 **Party Name:**SHIV SHAKTI TIMBER INDUSTRIES **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00055/AM20/ **RLA File** :09/24/040/00268/AM19/ **Lic.No/Date:**0910066626 04.09.2018 **Defer Date:**

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import item	Qty
370 Spruce Wood, Pallets, Crates, Boxes, Runners, Skids, Wooden Packing Items(Using Picea Abies wood)	500.000 Cubic meter	Spruce (Picea Abies) Rough Sawn (14 TO 25 MM X 75 TO 145 MM X 800 TO 8000 MM)	525.000 Cubic meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:78/7/83-ALC1/2018 **Party Name:**ORIENT ABRASIVES LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00548/AM19/ **RLA File** :03/95/040/00485/AM19/ **Lic.No/Date:**0310823572 05.09.2018 **Defer Date:**

371 **Decision :**The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. 7/53/2019/TS dt. 22.04.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No...

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:547/1/83-ALC1/2019 **Party Name:**ESTEEM INDUSTRIES PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

372 **HQ File** :01/83/050/01379/AM19/ **RLA File** :17/24/040/00024/AM19/ **Lic.No/Date:**1710006722 06.09.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:63/7/83-ALC1/2018 **Party Name:**VIJAYNAGAR BIO TECH PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

373 **HQ File** **RLA File** **Lic.No/Date:**2610012849 **Defer**
:01/83/050/00533/AM19/ :26/24/040/00008/AM19/ 06.09.2018 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided DL to be issued on 18.03.2019 & subsequently reminder also issued to firm on 17.06.2019 .The case is deferred and re-listed on 10.07.2019.

Case No.:205/1/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

374 **HQ File** **RLA File** **Lic.No/Date:**0810143427 **Defer**
:01/83/050/01037/AM19/ :08/24/040/00098/AM19/ 07.09.2018 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:413/1/83-ALC1/2019 **Party Name:**J.J.PLASTALLOY PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

375 **HQ File** **RLA File** **Lic.No/Date:**1510022163 **Defer Date:**
:01/83/050/01245/AM19/ :15/24/040/00008/AM19/ 11.09.2018

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:207/1/83-ALC1/2019 **Party Name:**VISION ADVANCE SPECIALITY CARBONS PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

376 **HQ File** **RLA File** **Lic.No/Date:**0710113836 **Defer**
:01/83/050/01039/AM19/ :07/24/040/00114/AM19/ 11.09.2018 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:88/8/83-ALC1/2018 **Party Name:**STONEMEN CRAFTS INDIA (P) LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

377 **HQ File** **RLA File** **Lic.No/Date:**0610038977 **Defer**
:01/83/050/00636/AM19/ :06/24/040/00031/AM19/ 14.09.2018 **Date:**10.07.2019

Decision :Committee considered the case as per agenda and decided to defer the case and call a report from Concerned RA.



378	Case No.: 36/8/83-ALC1/2018 Party Name: ROHAN DYES AND INTERMEDIATES LTD. Meet No/Date: 2/83-ALC1/2019 Status: Case Deferred HQ File :01/83/050/00584/AM19/	RLA File :08/24/040/00099/AM19/	Lic.No/Date: 0810143478 18.09.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to defer the case . D/L dt. 18.03.2019 issued and subsequently reminder letter to be issued The case is re-listed on 10.07.2019.

379	Case No.: 208/1/83-ALC1/2019 Party Name: SYNTHITE INDUSTRIES LIMITED Meet No/Date: 2/83-ALC1/2019 Status: Case Deferred HQ File :01/83/050/01040/AM19/	RLA File :10/24/040/00042/AM19/	Lic.No/Date: 1010060032 18.09.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided process on file and refer the file to TA(DNM)).

380	Case No.: 76/7/83-ALC1/2018 Party Name: GEREME INDIA LLP Meet No/Date: 2/83-ALC1/2019 Status: Case Deferred HQ File :01/83/050/00546/AM19/	RLA File :05/23/040/00265/AM19/	Lic.No/Date: 0510407845 19.09.2018	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to defer the case . D/L dt. 14.03.2019 issued by DIPP and subsequently reminder letter to be issued on 19.06.2019. The case is re-listed on 10.07.2019.

381	Case No.: 531/1/83-ALC1/2019 Party Name: LAMTUF PLASTICS LTD., Meet No/Date: 2/83-ALC1/2019 Status: Case Approved HQ File :01/83/050/01363/AM19/	RLA File :09/24/040/00290/AM19/	Lic.No/Date: 0910066690 20.09.2018	Defer Date:
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Decision :The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. 7/36/2019/TS dt. 19.06.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

382	Case No.: 23/8/83-ALC1/2018 Party Name: CROPNOSYS (INDIA) PRIVATE LIMITED Meet No/Date: 2/83-ALC1/2019 Status: Case Rejected HQ File :01/83/050/00571/AM19/	RLA File :03/94/040/00526/AM19/	Lic.No/Date: 0310823954 24.09.2018	Defer Date:
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Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 18.03.2019 followed by reminder dt. 9.4.2019. Hence the case is rejected.

Case No.:414/1/83-ALC1/2019 **Party Name:**J.J.PLASTALLOY PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01246/AM19/ RLA File :15/24/040/00010/AM19/ Lic.No/Date:1510022165 24.09.2018 Defer Date:

- 383 **Decision :**The Committee considered the case as per agenda and decided to ratify the norms as applied for.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:223/1/83-ALC1/2019 **Party Name:**PARAMOUNT MINERALS AND CHEMICALS LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

- 384 HQ File :01/83/050/01055/AM19/ RLA File :03/95/040/00566/AM19/ Lic.No/Date:0310824015 26.09.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:210/1/83-ALC1/2019 **Party Name:**EAGLE PRESS PRIVATE LIMITED, **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

- 385 HQ File :01/83/050/01042/AM19/ RLA File :04/24/040/00140/AM19/ Lic.No/Date:0410164722 27.09.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. D/L will issued by DIPP and the case is re-listed on 10.07.2019.

Case No.:32/2/83-ALC1/2019 **Party Name:**STONEMEN CRAFTS INDIA (P) LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00032/AM20/ RLA File :06/21/040/00103/AM19/ Lic.No/Date:061003 28.09.2018 Defer Date:

- 386 **Decision :**The Committee considered the case as per agenda and decided to ratify the norms on net to basis with relevant imports items, while exporting.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:15/10/83-ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
387 HQ File :01/83/050/00735/AM19/	RLA File :03/95/040/00624/AM19/	Lic.No/Date:0310824114 01.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to issue Thye same has been issued vide letter dt. 28.06.2019. The case is deferred and re-listed on 10.07.2019.

Case No.:87/8/83-ALC1/2018	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00635/AM19/	RLA File :05/23/040/00289/AM19/	Lic.No/Date:0510407960 03.10.2018	Defer Date:

Decision :The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No.7/12/2017/TSW dt. 19.06.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:62/9/83-ALC1/2018	Party Name:DNS FINE CHEMICALS & LABORATORIES (P) LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
389 HQ File :01/83/050/00699/AM19/	RLA File :03/94/040/00524/AM19/	Lic.No/Date:0310824225 04.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:224/1/83-ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
390 HQ File :01/83/050/01056/AM19/	RLA File :03/94/040/00610/AM19/	Lic.No/Date:0310824224 04.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:54/2/83-ALC1/2019 **Party Name:**SHIV SHAKTI
TIMBER INDUSTRIES **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Approved**

HQ File RLA File **Lic.No/Date:**0910066713 **Defer Date:**
:01/83/050/00054/AM20/ :09/24/040/00313/AM19/ 04.10.2018

- 391 **Decision :** The Committee considered the case as per agenda and decided to ratify the norms as applied for, using relevant wood in export.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:34/9/83-ALC1/2018 **Party Name:**RISE CHEMICAL
INDUSTRIES **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Rejected**

HQ File RLA File **Lic.No/Date:**0610038995 **Defer Date:**
392 :01/83/050/00671/AM19/ :06/24/040/00035/AM19/ 05.10.2018

- Decision :** The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 28.01.2019 followed by reminder dt. 18.3.2019. Hence the case is rejected

Case No.:225/1/83-
ALC1/2019 **Party Name:**TARAK
CHEMICALS LTD **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

HQ File RLA File **Lic.No/Date:**3410044553 **Defer**
393 :01/83/050/01057/AM19/ :34/24/040/00207/AM19/ 05.10.2018 **Date:**10.07.2019

- Decision :** The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:226/1/83-
ALC1/2019 **Party Name:**ARVIND
LIMITED **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

HQ File RLA File **Lic.No/Date:**0810143649 **Defer**
394 :01/83/050/01058/AM19/ :08/24/040/00069/AM19/ 08.10.2018 **Date:**10.07.2019

- Decision :** The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:227/1/83-
ALC1/2019 **Party**
Name:INTERNATIONAL
FLAVOURS &
FRAGRANCES INDIA PVT
LTD **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

HQ File RLA File **Lic.No/Date:**0410164769 **Defer**
395 :01/83/050/01059/AM19/ :04/24/040/00131/AM19/ 08.10.2018 **Date:**10.07.2019

- Decision :** The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 51/8/83-ALC1/2018	Party Name: JOCIL LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
HQ File 396 :01/83/050/00599/AM19/	RLA File :66/24/040/00005/AM19/	Lic.No/Date:6610000016 10.10.2018	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approved the case based on the written recommendation of Technical Authority (SK) dated 21.06.19 uploaded alongwith these minutes. The written recommendation has been placed at page.....

Case No.: 229/1/83-ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 397 :01/83/050/01061/AM19/	RLA File :08/24/040/00059/AM19/	Lic.No/Date:0810143668 10.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 10/10/83-ALC1/2018	Party Name: VEDANTA LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 398 :01/83/050/00730/AM19/	RLA File :05/24/040/00385/AM19/	Lic.No/Date:0510408054 10.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 37/8/83-ALC1/2018	Party Name: INDOTAN CHEMICALS LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 399 :01/83/050/00585/AM19/	RLA File :02/24/040/00098/AM19/	Lic.No/Date:0210208740 11.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 241/1/83-ALC1/2019	Party Name: PHILODEN INDUSTRIES PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File 400 :01/83/050/01073/AM19/	RLA File :34/24/040/00210/AM19/	Lic.No/Date:3410044577 11.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:74/8/83-ALC1/2018		Party Name:PROEC ENERGY LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
401	HQ File :01/83/050/00622/AM19/	RLA File :05/24/040/00391/AM19/	Lic.No/Date:0510408082 11.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:232/1/83-ALC1/2019		Party Name:BIOINGREDIA NATURAL PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
402	HQ File :01/83/050/01064/AM19/	RLA File :10/24/040/00046/AM19/	Lic.No/Date:1010060045 15.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:63/9/83-ALC1/2018		Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
403	HQ File :01/83/050/00700/AM19/	RLA File :03/94/040/00646/AM19/	Lic.No/Date:0310824450 15.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:52/8/83-ALC1/2018		Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
404	HQ File :01/83/050/00600/AM19/	RLA File :34/24/040/00238/AM19/	Lic.No/Date:3410044591 15.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file with reply to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:57/8/83-ALC1/2018		Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
405	HQ File :01/83/050/00605/AM19/	RLA File :04/24/040/00151/AM19/	Lic.No/Date:0410164787 16.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.:533/1/83-ALC1/2019	Party Name:SVG INTERNATIONAL PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
406	HQ File :01/83/050/01365/AM19/	RLA File :09/24/040/00341/AM19/	Lic.No/Date:0910066755 16.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case and call report from concerned RA. The case is re-listed on 10.07.2019

	Case No.:13/10/83-ALC1/2018	Party Name:MICAS ORGANICS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
407	HQ File :01/83/050/00733/AM19/	RLA File :03/95/040/00657/AM19/	Lic.No/Date:0310824509 17.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case . D/L dt. 18.03.2019 issued and subsequently reminder letter to be issued. The case is re-listed on 10.07.2019

	Case No.:234/1/83-ALC1/2019	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
408	HQ File :01/83/050/01066/AM19/	RLA File :10/24/040/00047/AM19/	Lic.No/Date:1010060047 17.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter

	Case No.:233/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
409	HQ File :01/83/050/01065/AM19/	RLA File :03/95/040/00690/AM19/	Lic.No/Date:0310824490 17.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

	Case No.:27/10/83-ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
410	HQ File :01/83/050/00747/AM19/	RLA File :03/95/040/00678/AM19/	Lic.No/Date:0310824492 17.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:510/1/83-ALC1/2019		Party Name: MICAS ORGANICS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
411	HQ File :01/83/050/01342/AM19/	RLA File :03/95/040/00656/AM19/	Lic.No/Date:0310824541 18.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:458/1/83-ALC1/2019		Party Name: PARIKSHIT DECOR PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
412	HQ File :01/83/050/01290/AM19/	RLA File :24/24/040/00052/AM18/	Lic.No/Date:2410042542 18.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:53/2/83-ALC1/2019		Party Name: SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
413	HQ File :01/83/050/00053/AM20/	RLA File :09/24/040/00344/AM19/	Lic.No/Date:0910066757 18.10.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for, using relevant wood in export.

Case No.:235/1/83-ALC1/2019		Party Name: SINGHANIA ALU-FOIL CONTAINERS MANUFACTURING CO	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deffered
414	HQ File :01/83/050/01067/AM19/	RLA File :05/24/040/00396/AM19/	Lic.No/Date:0510408158 18.10.2018	Defer Date: 10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:11/10/83-ALC1/2018		Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
415	HQ File :01/83/050/00731/AM19/	RLA File :03/95/040/00602/AM19/	Lic.No/Date:0310824566 22.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:236/1/83-ALC1/2019 **Party Name:**EXCEL CROP CARE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01068/AM19/ RLA File :03/94/040/00634/AM19/ Lic.No/Date:0310824613 23.10.2018 Defer Date:

Decision :The Committee considered the case as per agenda and decided approved the case as under:-

416	Export item	Qty	Import item	Qty
	Chloropyriphos Technical 94% Min.	1kg	Sodium Salt of Tri Chloro Pyridinol 85% Min.	0.662kg
			Diethyl Thiophosphoryl Chloride (DETCL)	0.566kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:459/1/83-ALC1/2019 **Party Name:**PARIKSHIT DECOR PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

417 HQ File :01/83/050/01291/AM19/ RLA File :24/24/040/00023/AM18/ Lic.No/Date:2410042546 24.10.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:83/9/83-ALC1/2018 **Party Name:**KRISHNA ANTIOXIDANTS PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

418 HQ File :01/83/050/00720/AM19/ RLA File :03/94/040/00644/AM19/ Lic.No/Date:0310824669 25.10.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:34/10/83-ALC1/2018 **Party Name:**UNITOP CHEMICALS PVT. LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

419 HQ File :01/83/050/00754/AM19/ RLA File :03/95/040/00759/AM19/ Lic.No/Date:0310824685 25.10.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK) alongwith firm reply. The case is deferred and re-listed on 10.07.2019.

Case No.: 8/9/83-ALC1/2018	Party Name: INDOGULF CROPS SCIENCES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
420 HQ File :01/83/050/00645/AM19/	RLA File :05/23/040/00292/AM19/	Lic.No/Date:0510408260 26.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to D/L. D/L issued on 15.03.2019 by DGFT and followed reminder letter dt 28.06.2019. The case is deferred and re-listed on 10.07.2019.

Case No.: 238/1/83-ALC1/2019	Party Name: SIDDHI DECOR PVT.LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
421 HQ File :01/83/050/01070/AM19/	RLA File :08/24/040/00228/AM19/	Lic.No/Date:0810143761 26.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 532/1/83-ALC1/2019	Party Name: VISHNU CHEMICALS LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
422 HQ File :01/83/050/01364/AM19/	RLA File :09/24/040/00335/AM19/	Lic.No/Date:0910066779 26.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 261/1/83-ALC1/2019	Party Name: CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
423 HQ File :01/83/050/01093/AM19/	RLA File :07/24/040/00186/AM19/	Lic.No/Date:0710114065 30.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 476/1/83-ALC1/2019	Party Name: SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
424 HQ File :01/83/050/01308/AM19/	RLA File :29/24/040/00003/AM19/	Lic.No/Date:2910025370 30.10.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:240/1/83-ALC1/2019		Party Name:ORIYON NATURAL FLAVOURS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
425	HQ File :01/83/050/01072/AM19/	RLA File :32/24/040/00037/AM19/	Lic.No/Date:3210078724 31.10.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:29/9/83-ALC1/2018		Party Name:VEDANTA LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
426	HQ File :01/83/050/00666/AM19/	RLA File :05/24/040/00418/AM19/	Lic.No/Date:0510408295 01.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:243/1/83-ALC1/2019		Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
427	HQ File :01/83/050/01075/AM19/	RLA File :09/24/040/00342/AM19/	Lic.No/Date:0910066797 01.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:14/9/83-ALC1/2018		Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
428	HQ File :01/83/050/00651/AM19/	RLA File :04/24/040/00174/AM19/	Lic.No/Date:0410164855 05.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:17/9/83-ALC1/2018		Party Name:ARCHIDPLY INDUSTRIES LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
429	HQ File :01/83/050/00654/AM19/	RLA File :05/23/040/00320/AM19/	Lic.No/Date:0510408369 06.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:75/9/83-ALC1/2018 Party Name:JOCIL LTD., Meet No/Date:2/83-ALC1/2019 Status:Case Approved
30.05.2019

HQ File RLA File
430 :01/83/050/00712/AM19/ :66/24/040/00007/AM19/ Lic.No/Date:6610000019 Defer Date:
08.11.2018

Decision :The Committee considered the case as per agenda and decided to approved the case based on the written recommendation of Technical Authority (SK) dated 21.06.19 uploaded alongwith these minutes. The written recommendation has been placed at page

Case No.:244/1/83-ALC1/2019 Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED Meet No/Date:2/83-ALC1/2019 Status:Case Deferred
30.05.2019

HQ File RLA File
431 :01/83/050/01076/AM19/ :10/24/040/00052/AM19/ Lic.No/Date:1010060056 Defer Date:10.07.2019
09.11.2018

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:245/1/83-ALC1/2019 Party Name:SHYAM CHEMICALS PRIVATE LIMITED Meet No/Date:2/83-ALC1/2019 Status:Case Approved
30.05.2019

HQ File RLA File
:01/83/050/01077/AM19/ :03/95/040/00646/AM19/ Lic.No/Date:0310824947 Defer Date:
12.11.2018

Decision :The Committee considered the case as per agenda and decided approved the case as under:-

Export item	Qty	Import item	Qty
Cupric Oxide(copper content 79.88%	1kg	Copper Scrap such as Clove/Barley/Berry	0.7988kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:247/1/83-ALC1/2019 Party Name:INDIA PESTICIDES LIMITED Meet No/Date:2/83-ALC1/2019 Status:Case Deferred
30.05.2019

HQ File RLA File
433 :01/83/050/01079/AM19/ :06/24/040/00041/AM19/ Lic.No/Date:0610039027 Defer Date:10.07.2019
13.11.2018

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:246/1/83-ALC1/2019		Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
434	HQ File :01/83/050/01078/AM19/	RLA File :08/24/040/00242/AM19/	Lic.No/Date:0810143839 13.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:6/11/83-ALC1/2018		Party Name:KOKUYO CAMLIN LIMITED.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
435	HQ File :01/83/050/00778/AM19/	RLA File :03/94/040/00712/AM19/	Lic.No/Date:0310825035 14.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:249/1/83-ALC1/2019		Party Name:MULLA ABDUL HUSSAIN SONS,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
436	HQ File :01/83/050/01081/AM19/	RLA File :07/24/040/00169/AM19/	Lic.No/Date:0710114125 14.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:248/1/83-ALC1/2019		Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
437	HQ File :01/83/050/01080/AM19/	RLA File :09/24/040/00365/AM19/	Lic.No/Date:0910066838 14.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:250/1/83-ALC1/2019		Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
438	HQ File :01/83/050/01082/AM19/	RLA File :08/24/040/00263/AM19/	Lic.No/Date:0810143895 15.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file alongwith reply to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:460/1/83-ALC1/2019		Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
439	HQ File :01/83/050/01292/AM19/	RLA File :24/24/040/00028/AM19/	Lic.No/Date:2410042569 16.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:5/11/83-ALC1/2018		Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
440	HQ File :01/83/050/00777/AM19/	RLA File :03/94/040/00716/AM19/	Lic.No/Date:0310825112 19.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:3/11/83-ALC1/2018		Party Name:JAICO ENTERPRISE LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
441	HQ File :01/83/050/00775/AM19/	RLA File :03/94/040/00611/AM19/	Lic.No/Date:0310825121 19.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:251/1/83-ALC1/2019		Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
442	HQ File :01/83/050/01083/AM19/	RLA File :10/24/040/00065/AM19/	Lic.No/Date:1010060061 22.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:253/1/83-ALC1/2019		Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
443	HQ File :01/83/050/01085/AM19/	RLA File :04/24/040/00126/AM19/	Lic.No/Date:0410164911 26.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:461/1/83-ALC1/2019		Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
444	HQ File :01/83/050/01293/AM19/	RLA File :50/24/040/00022/AM19/	Lic.No/Date:5010002486 26.11.2018	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:51/9/83-ALC1/2018		Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
445	HQ File :01/83/050/00688/AM19/	RLA File :05/23/040/00367/AM19/	Lic.No/Date:0510408644 27.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019..

Case No.:254/1/83-ALC1/2019		Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
446	HQ File :01/83/050/01086/AM19/	RLA File :10/24/040/00068/AM19/	Lic.No/Date:1010060067 27.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:511/1/83-ALC1/2019		Party Name:RAVI DYEWARE CO. PVT. LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
447	HQ File :01/83/050/01343/AM19/	RLA File :03/95/040/00850/AM19/	Lic.No/Date:0310825245 27.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:255/1/83-ALC1/2019		Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
448	HQ File :01/83/050/01087/AM19/	RLA File :03/95/040/00669/AM19/	Lic.No/Date:0310825248 27.11.2018	Defer Date: 14.08.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 14.08.2019.

Case No.:462/1/83-ALC1/2019		Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
449	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:33/10/83-ALC1/2018		Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
450	HQ File :01/83/050/00753/AM19/	RLA File :03/95/040/00881/AM19/	Lic.No/Date:0310825270 28.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to D/L. D/L. to be issued on 28.06.2019. The

case is deferred and re-listed on 10.07.2019.

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Case No.: 257/1/83-ALC1/2019	Party Name: SALASAR LAMINATES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
451 HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 258/1/83-ALC1/2019	Party Name: SALASAR LAMINATES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
452 HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 415/1/83-ALC1/2019	Party Name: J.J.PLASTALLOY PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
453 HQ File :01/83/050/01247/AM19/	RLA File :15/24/040/00011/AM19/	Lic.No/Date:1510022168 03.12.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.: 260/1/83-ALC1/2019	Party Name: SATYAM POLY PLAST	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
454 HQ File :01/83/050/01092/AM19/	RLA File :13/24/040/00117/AM19/	Lic.No/Date:1310049140 03.12.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.: 21/10/83-ALC1/2018	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
455 HQ File :01/83/050/00741/AM19/	RLA File :03/95/040/00774/AM19/	Lic.No/Date:0310825359 03.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 38/11/83-ALC1/2018	Party Name: BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
456 HQ File :01/83/050/00810/AM19/	RLA File :05/23/040/00332/AM19/	Lic.No/Date:0510408745 04.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred

and re-listed on 10.07.2019

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Case No.: 42/10/83- ALC1/2018	Party Name: SWASTIK PLASTOALLOYS PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
457 HQ File :01/83/050/00762/AM19/	RLA File :02/24/040/00126/AM19/	Lic.No/Date:0210208832 04.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and noted that D/L dated 15.02.2019 issued and decided to issue reminder. The same has been issue vide letter dated 02..05.2019.Final reminderto be issued . The case is re-listed on 10.07.2019.

Case No.: 264/1/83- ALC1/2019	Party Name: ELITE LAMINATES PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
458 HQ File :01/83/050/01096/AM19/	RLA File :09/24/040/00429/AM19/	Lic.No/Date:0910066941 05.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 265/1/83- ALC1/2019	Party Name: HERBOCHEM INDUSTRIES	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
459 HQ File :01/83/050/01097/AM19/	RLA File :06/24/040/00050/AM19/	Lic.No/Date:0610039048 05.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 266/1/83- ALC1/2019	Party Name: MESO CARBON INDIA PVT. LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
460 HQ File :01/83/050/01098/AM19/	RLA File :08/24/040/00299/AM19/	Lic.No/Date:0810144034 05.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 24/10/83- ALC1/2018	Party Name: RAAH HOME SOLUTIONS LLP	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
461 HQ File :01/83/050/00744/AM19/	RLA File :03/95/040/00914/AM19/	Lic.No/Date:0310825450 05.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. D/L dated 18.03.2019 issued. Final reminder to be issued The case is re-listed 10.07.2019

Case No.:263/1/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
462 HQ File :01/83/050/01095/AM19/	RLA File :09/24/040/00414/AM19/	Lic.No/Date:0910066939 05.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. D/L dated 30.04.2019 issued. Final reminder to be issued The case is re-listed 10.07.2019

Case No.:73/9/83-ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
463 HQ File :01/83/050/00710/AM19/	RLA File :05/24/040/00489/AM19/	Lic.No/Date:0510408755 05.12.2018	Defer Date:10.07.2019

Decision :The committee considered the case as per agenda and decided if the reply of D.O. letter dated 18.06.2019 issued from ADG(KCR) to JS(NKR, Ministry of Mines followed by reminders dated 6.12.2018, 10.01.2019, 12.02.2019 & D.O. from DG, DGFT to Secretary, Ministry of Mines is not received till the next NC Meeting to be held on 10.07.2019, a decision will be taken by the committee itself, The case is relisted on 10.07.2019

Case No.:26/11/83-ALC1/2018	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
464 HQ File :01/83/050/00798/AM19/	RLA File :03/94/040/00762/AM19/	Lic.No/Date:0310825525 07.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to D/L issue to firm. D/L to issued to firm on 19.06.2019. The case is re-listed on 10.07.2019.

Case No.:463/1/83-ALC1/2019	Party Name:LUK PLASTCON LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
465 HQ File :01/83/050/01295/AM19/	RLA File :50/24/040/00020/AM19/	Lic.No/Date:5010002488 10.12.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:9/10/83-ALC1/2018	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
466 HQ File :01/83/050/00729/AM19/	RLA File :10/24/040/00073/AM19/	Lic.No/Date:1010060082 11.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to defer the case. D/L dated 18.03.2019 issued. Final reminder to be issued. The case is re-listed 10.07.2019

Case No.: 492/1/83-ALC1/2019	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
467 HQ File :01/83/050/01324/AM19/	RLA File :03/94/040/00755/AM19/	Lic.No/Date:0310825565 11.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.: 11/11/83-ALC1/2018	Party Name: SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
468 HQ File :01/83/050/00783/AM19/	RLA File :34/24/040/00265/AM19/	Lic.No/Date:3410044748 11.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 313/1/83-ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
469 HQ File :01/83/050/01145/AM19/	RLA File :08/24/040/00177/AM19/	Lic.No/Date:0810144072 12.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 267/1/83-ALC1/2019	Party Name: PALA DECOR PVT. LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
470 HQ File :01/83/050/01099/AM19/	RLA File :05/24/040/00492/AM19/	Lic.No/Date:0510408879 12.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 268/1/83-ALC1/2019	Party Name: RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
471 HQ File :01/83/050/01100/AM19/	RLA File :05/24/040/00504/AM19/	Lic.No/Date:0510408882 12.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:271/1/83-ALC1/2019 **Party Name:**RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

472 HQ File :01/83/050/01103/AM19/ RLA File :05/24/040/00505/AM19/ Lic.No/Date:0510408881 12.12.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:275/1/83-ALC1/2019 **Party Name:**SYNTHITE INDUSTRIES PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

473 HQ File :01/83/050/01107/AM19/ RLA File :10/24/040/00067/AM19/ Lic.No/Date:1010060085 12.12.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:269/1/83-ALC1/2019 **Party Name:**UNIVERSAL OLEORESINS **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

474 HQ File :01/83/050/01101/AM19/ RLA File :10/24/040/00074/AM19/ Lic.No/Date:1010060086 12.12.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:270/1/83-ALC1/2019 **Party Name:**SUDEEP PHARMA PRIVATE LTD., **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

475 HQ File :01/83/050/01102/AM19/ RLA File :34/24/040/00396/AM18/ Lic.No/Date:3410044755 13.12.2018 Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:289/1/83-ALC1/2019 **Party Name:**AGROW ALLIED VENTURES PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01121/AM19/ RLA File :05/23/040/00405/AM19/ Lic.No/Date:0510408939 17.12.2018 Defer Date:

476 **Decision :** The Committee considered the case as per agenda and decided approved the case as under:-

Export item	Qty	Import item	Qty
Atrazin 80% WP	1kg	Atrazin Technical 97%	0.829kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms

Committee.

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Case No.:17/11/83-ALC1/2018 **Party Name:**ARUNAYA ORGANICS PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/00789/AM19/ **RLA File** :08/24/040/00290/AM19/ **Lic.No/Date:**0810144089 17.12.2018 **Defer Date:**

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

477	Export item	Qty	Import item	Qty
	SOLVENT BROWN 2B (BASIC BROWN B)	1kg	META PHENYLENE DIAMINE	1.140kg
			SODIUM NITRITE	0.400kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:272/1/83-ALC1/2019 **Party Name:**RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

478 **HQ File** :01/83/050/01104/AM19/ **RLA File** :05/24/040/00516/AM19/ **Lic.No/Date:**0510408942 17.12.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:512/1/83-ALC1/2019 **Party Name:**SBL COLORTECH PRIVATE LIMITED., **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

479 **HQ File** :01/83/050/01344/AM19/ **RLA File** :03/95/040/00903/AM19/ **Lic.No/Date:**0310825688 17.12.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019

Case No.:517/1/83-ALC1/2019 **Party Name:**VIDHI SPECIALTY FOOD INGREDIENTS LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

480 **HQ File** :01/83/050/01349/AM19/ **RLA File** :03/95/040/00972/AM19/ **Lic.No/Date:**0310825687 17.12.2018 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019

Case No.: 276/1/83-ALC1/2019		Party Name: KLJ ORGANIC LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
481	HQ File :01/83/050/01108/AM19/	RLA File :05/23/040/00408/AM19/	Lic.No/Date:0510408976 18.12.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for import item no. 1 &2. Import item No. 3 is allowed as per General Policy for Packing Material of H.B. Procedure Vol II.

Case No.: 515/1/83-ALC1/2019		Party Name: UNITOP CHEMICALS PVT. LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
482	HQ File :01/83/050/01347/AM19/	RLA File :03/95/040/00953/AM19/	Lic.No/Date:0310825717 18.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK) alongwith firm reply. The case is deferred and re-listed on 10.07.2019.

Case No.: 273/1/83-ALC1/2019		Party Name: UPL LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
483	HQ File :01/83/050/01105/AM19/	RLA File :03/95/040/00865/AM19/	Lic.No/Date:0310825723 18.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 274/1/83-ALC1/2019		Party Name: UPL LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
484	HQ File :01/83/050/01106/AM19/	RLA File :03/95/040/00742/AM19/	Lic.No/Date:0310825724 18.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 349/1/83-ALC1/2019		Party Name: UPL LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
485	HQ File :01/83/050/01181/AM19/	RLA File :03/95/040/00880/AM19/	Lic.No/Date:0310825725 18.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 12/11/83-ALC1/2018	Party Name: PHILODEN INDUSTRIES PVT LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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486 HQ File :01/83/050/00784/AM19/ RLA File :34/24/040/00273/AM19/ Lic.No/Date:3410044773 19.12.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 9/11/83-ALC1/2018	Party Name: EAGLE PRESS PRIVATE LIMITED,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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487 HQ File :01/83/050/00781/AM19/ RLA File :04/24/040/00209/AM19/ Lic.No/Date:0410165028 20.12.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 494/1/83-ALC1/2019	Party Name: GODREJ INDUSTRIES LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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488 HQ File :01/83/050/01326/AM19/ RLA File :03/94/040/00791/AM19/ Lic.No/Date:0310825815 20.12.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 277/1/83-ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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489 HQ File :01/83/050/01109/AM19/ RLA File :08/24/040/00160/AM19/ Lic.No/Date:0810144117 20.12.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 278/1/83-ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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490 HQ File :01/83/050/01110/AM19/ RLA File :08/24/040/00285/AM19/ Lic.No/Date:0810144118 20.12.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 279/1/83-ALC1/2019	Party Name: MATANGI INDUSTRIES LLP	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
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491 HQ File :01/83/050/01111/AM19/ RLA File :08/24/040/00196/AM19/ Lic.No/Date:0810144120 20.12.2018 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned.

The case is re-listed on 10.07.2019.

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Case No.: 282/1/83- ALC1/2019	Party Name: PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
492 HQ File :01/83/050/01114/AM19/	RLA File :05/24/040/00513/AM19/	Lic.No/Date:0510409019 20.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided D/L issued to firm. D/L to be issued on 03.07.2019. The case is deferred and re-listed on 10.07.2019.

Case No.: 280/1/83- ALC1/2019	Party Name: SHITAL INDUSTRIES PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
493 HQ File :01/83/050/01112/AM19/	RLA File :08/24/040/00275/AM19/	Lic.No/Date:0810144121 20.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 281/1/83- ALC1/2019	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
494 HQ File :01/83/050/01113/AM19/	RLA File :09/24/040/00456/AM19/	Lic.No/Date:0910066984 20.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 284/1/83- ALC1/2019	Party Name: ARJUNA NATURAL LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
495 HQ File :01/83/050/01116/AM19/	RLA File :10/24/040/00083/AM19/	Lic.No/Date:1010060089 21.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 285/1/83- ALC1/2019	Party Name: BIOINGREDIA NATURAL PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
496 HQ File :01/83/050/01117/AM19/	RLA File :10/24/040/00080/AM19/	Lic.No/Date:1010060091 21.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:493/1/83-ALC1/2019 Party Name:INDOFIL INDUSTRIES LTD.

Meet No/Date:2/83-ALC1/2019
30.05.2019

Status:Case
Approved

497 HQ File
:01/83/050/01325/AM19/

RLA File
:03/94/040/00786/AM19/

Lic.No/Date:0310825881 Defer Date:
21.12.2018

Decision :The Committee considered the case as per agenda and decided approved the case as under:-

Export item	Qty	Import item	Qty
MANCOZEB 80% / 80% WP (FUNGICIDE)	1kg	CARBON DISULPHIDE CS2	0.455kg
		SODIUM LIGNOSULPHONATE	0.053kg
		ETHYLENE DIAMINE(EDA)	0.189kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:464/1/83-ALC1/2019

Party Name:MARUTI MICA

Meet No/Date:2/83-ALC1/2019
30.05.2019

Status:Case
Deferred

498 HQ File
:01/83/050/01296/AM19/

RLA File
:24/24/040/00045/AM19/

Lic.No/Date:2410042607 Defer
21.12.2018 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:286/1/83-ALC1/2019

Party Name:SURYA PANEL PRIVATE LIMITED

Meet No/Date:2/83-ALC1/2019
30.05.2019

Status:Case
Deferred

499 HQ File
:01/83/050/01118/AM19/

RLA File
:08/24/040/00312/AM19/

Lic.No/Date:0810144159 Defer
24.12.2018 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:514/1/83-ALC1/2019 Party Name:UPL LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File
:01/83/050/01346/AM19/

RLA File
:03/95/040/00929/AM19/

Lic.No/Date:0310825893 Defer Date:
24.12.2018

Decision :The Committee considered the case as per agenda and decided approved the case as under:-

500	Export item	Qty	Import item	Qty
	Acephate Technical 98%	1kg	O,O-Dimethyl Phosphoramido Thioate (DMPAT 95% Min.)	0.982kg
			Methylene Dichloride	0.044kg
			Acetic Anhydride	0.715kg
			Ethyl Acetate	0.054kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:530/1/83-ALC1/2019 Party Name:BHAGIRADHA
CHEMICALS & INDUSTRIES
LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File
:01/83/050/01362/AM19/

RLA File
:09/24/040/00462/AM19/

Lic.No/Date:0910066999 Defer Date:
26.12.2018

Decision :The Committee considered the case as per agenda and decided approve the case as under:-

501	Export item	Qty	Import item	Qty
	AZOXYSTROBIN TECHNICAL 98% MIN	1kg	O-CHLORO BENZYL CYANIDE	0.416kg
			TRIMETHYL ORTHOFORMATE	0.697kg
			4,6-DICHLOROPYRIMIDINE	0.447kg
			ORTHO-CYANOPHENOL	0.363kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Nor56ems Committee.

Case No.:2/1/83-ALC1/2019 Party Name:K.K.PAPER
PRODUCTS

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

502 HQ File
:01/83/050/00834/AM19/

RLA File
:05/23/040/00425/AM19/

Lic.No/Date:0510409081 Defer
26.12.2018 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.:32/11/83-ALC1/2018		Party Name:FOAMTECH AN'TIFIRE COMPANY	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
503	HQ File :01/83/050/00804/AM19/	RLA File :05/23/040/00413/AM19/	Lic.No/Date:0510409107 27.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.:287/1/83-ALC1/2019		Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
504	HQ File :01/83/050/01119/AM19/	RLA File :06/24/040/00055/AM19/	Lic.No/Date:0610039073 27.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:20/11/83-ALC1/2018		Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
505	HQ File :01/83/050/00792/AM19/	RLA File :05/23/040/00398/AM19/	Lic.No/Date:0510409104 27.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:1/1/83-ALC1/2019		Party Name:VINTY IMPEX PVT LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
506	HQ File :01/83/050/00833/AM19/	RLA File :05/24/040/00543/AM19/	Lic.No/Date:0510409093 27.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.:46/10/83-ALC1/2018		Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Rejected
507	HQ File :01/83/050/00766/AM19/	RLA File :10/24/040/00084/AM19/	Lic.No/Date:1010060094 28.12.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to reject the case, as they did not attend personal hearing.

Case No.: 30/11/83- ALC1/2018	Party Name:CERADECOR INDIA PVT. LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status: Case Deferred
508 HQ File :01/83/050/00802/AM19/	RLA File :05/23/040/00422/AM19/	Lic.No/Date:0510409131 28.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 31/11/83- ALC1/2018	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status: Case Deferred
509 HQ File :01/83/050/00803/AM19/	RLA File :05/23/040/00426/AM19/	Lic.No/Date:0510409117 28.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 290/1/83- ALC1/2019	Party Name:CYTECH COATINGS PVT.LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status: Case Deferred
510 HQ File :01/83/050/01122/AM19/	RLA File :52/24/040/00074/AM19/	Lic.No/Date:5210042896 31.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 291/1/83- ALC1/2019	Party Name:KONKAN SPECIALITY POLYPRODUCTS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status: Case Deferred
511 HQ File :01/83/050/01123/AM19/	RLA File :07/24/040/00079/AM19/	Lic.No/Date:0710114347 31.12.2018	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 292/1/83- ALC1/2019	Party Name:KIRI INDUSTRIES LTD.,	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status: Case Deferred
512 HQ File :01/83/050/01124/AM19/	RLA File :08/24/040/00323/AM19/	Lic.No/Date:0810144200 01.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:498/1/83-ALC1/2019 **Party Name:**KRISHNA ANTIOXIDANTS PVT. LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

513 HQ File :01/83/050/01330/AM19/ RLA File :03/94/040/00810/AM19/ Lic.No/Date:0310826044 01.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:42/11/83-ALC1/2018 **Party Name:**SHREE LAMIPACK PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

514 HQ File :01/83/050/00814/AM19/ RLA File :05/24/040/00539/AM19/ Lic.No/Date:0510409148 02.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:513/1/83-ALC1/2019 **Party Name:**COLOURTEX INDUSTRIES PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

515 HQ File :01/83/050/01345/AM19/ RLA File :03/94/040/00828/AM19/ Lic.No/Date:0310826128 03.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:489/1/83-ALC1/2019 **Party Name:**HERANBA INDUSTRIES LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

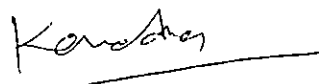
516 HQ File :01/83/050/01321/AM19/ RLA File :03/94/040/00732/AM19/ Lic.No/Date:0310826140 03.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:39/10/83-ALC1/2018 **Party Name:**SAMRAT PLYWOOD LTD., **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

517 HQ File :01/83/050/00759/AM19/ RLA File :22/24/040/00070/AM19/ Lic.No/Date:2210016042 03.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.



Case No.:293/1/83-
ALC1/2019

Party Name:SOLTEX
PETRO PRODUCTS LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File
:01/83/050/01125/AM19/

RLA File
:03/95/040/01013/AM19/

Lic.No/Date:0310826123 **Defer Date:**
03.01.2019

Decision :The Committee considered the case as per agenda and decided to rafify the norms as under.

518

Export item	Qty	Import item	Qty
Calcium Carbonate - FMB / Filler Master Batch (Containing 25% Polypropylene) and 75% Calcium Carbonate	1500M.T.	Polypropylene	375M.T
		Calcium Carbonate	1125M.T.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:552/1/83-
ALC1/2019

Party Name:SOLTEX PETRO
PRODUCTS LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

519 HQ File
:01/83/050/01384/AM19/

RLA File
:03/95/040/01012/AM19/

Lic.No/Date:0310826122 **Defer**
03.01.2019 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided D/L issue to firm. D/L to be issued on 03.07.2019. The case is deferred and re-listed on 10.07.2019.

Case No.:294/1/83-
ALC1/2019

Party Name:KANCOR
INGREDIENTS LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

520 HQ File
:01/83/050/01126/AM19/

RLA File
:10/24/040/00082/AM19/

Lic.No/Date:1010060096 **Defer**
07.01.2019 **Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:297/1/83-
ALC1/2019

Party Name:KRISHNA
ANTIOXIDANTS PVT. LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File
:01/83/050/01129/AM19/

RLA File
:03/94/040/00852/AM19/

Lic.No/Date:0310826202 Defer Date:
07.01.2019

Decision :The Committee considered the case as per agenda and decided to approve the case as under:-

521	Export item	Qty	Import item	Qty
	REGULAR FLOW IMPROVER (CHEMICAL FOR VISCOSITY REDUCTION OF CRUDE OIL)	1kg	FATTY ALCOHOL C16-22	0.22kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:298/1/83-
ALC1/2019

Party Name:SATYAM
COMPOSITES PVT. LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

522 HQ File
:01/83/050/01130/AM19/

RLA File
:34/24/040/00240/AM19/

Lic.No/Date:3410044795 Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:300/1/83-
ALC1/2019

Party Name:BHAGIRADHA
CHEMICALS &
INDUSTRIES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

523 HQ File
:01/83/050/01132/AM19/

RLA File
:09/24/040/00483/AM19/

Lic.No/Date:0910067041 Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:21/11/83-
ALC1/2018

Party Name:INDIA
PESTICIDES LIMITED

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

524 HQ File
:01/83/050/00793/AM19/

RLA File
:06/24/040/00059/AM19/

Lic.No/Date:0610039084 Defer
Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 299/1/83- ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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525 HQ File :01/83/050/01131/AM19/	RLA File :08/24/040/00317/AM19/	Lic.No/Date:0810144265 08.01.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 301/1/83- ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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526 HQ File :01/83/050/01133/AM19/	RLA File :08/24/040/00286/AM19/	Lic.No/Date:0810144271 08.01.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 39/11/83- ALC1/2018	Party Name: RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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527 HQ File :01/83/050/00811/AM19/	RLA File :05/24/040/00571/AM19/	Lic.No/Date:0510409245 09.01.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.: 16/11/83- ALC1/2018	Party Name: ASIM PRODUCTS	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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528 HQ File :01/83/050/00788/AM19/	RLA File :08/24/040/00248/AM19/	Lic.No/Date:0810144284 10.01.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 467/1/83-ALC1/2019	Party Name: LUK PLASTCON LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Approved
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529 HQ File :01/83/050/01299/AM19/	RLA File :50/24/040/00011/AM19/	Lic.No/Date:5010002502 10.01.2019	Defer Date:
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Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for

Case No.:18/11/83-ALC1/2018		Party Name:ARVIND LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
530	HQ File :01/83/050/00790/AM19/	RLA File :08/24/040/00340/AM18/	Lic.No/Date:0810144296 11.01.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.:306/1/83-ALC1/2019		Party Name:ACADIAN SEAPLANTS INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
531	HQ File :01/83/050/01138/AM19/	RLA File :03/94/040/00862/AM19/	Lic.No/Date:0310826364 14.01.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:305/1/83-ALC1/2019		Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
532	HQ File :01/83/050/01137/AM19/	RLA File :10/24/040/00088/AM19/	Lic.No/Date:1010060105 14.01.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:7/11/83-ALC1/2018		Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
533	HQ File :01/83/050/00779/AM19/	RLA File :29/24/040/00006/AM19/	Lic.No/Date:2910025381 14.01.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:8/11/83-ALC1/2018		Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
534	HQ File :01/83/050/00780/AM19/	RLA File :29/24/040/00007/AM19/	Lic.No/Date:2910025380 14.01.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:307/1/83-ALC1/2019 Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

535 HQ File :01/83/050/01139/AM19/ RLA File :10/24/040/00087/AM19/ Lic.No/Date:1010060106 15.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:308/1/83-ALC1/2019 Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Approved

HQ File :01/83/050/01140/AM19/ RLA File :09/24/040/00512/AM19/ Lic.No/Date:0910067060 16.01.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided approved the case as under:-

Export item	Qty	Import item	Qty
536 AZOXYSTROBIN TECHNICAL 98% MIN	1kg	O-CHLOROBENZYL CYANIDE	0.416kg
		TRIMETHYL ORTHOFORMATE	0697kg
		4,6 DIHYDROXY PYRIMIDINE	0447kg
		ORTHO - CYANOPHENOL	0.363kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:40/11/83-ALC1/2018 Party Name:PAYAL POLYPLAST PRIVATE LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

537 HQ File :01/83/050/00812/AM19/ RLA File :05/24/040/00565/AM19/ Lic.No/Date:0510409346 16.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided D/L issue to firm. D/L to be issued on 03.07.2019. The case is deferred and re-listed on 10.07.2019.

Case No.:309/1/83-ALC1/2019 Party Name:ESTEEM INDUSTRIES PVT. LTD, Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

538 HQ File :01/83/050/01141/AM19/ RLA File :03/94/040/00817/AM19/ Lic.No/Date:0310826438 17.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 310/1/83- ALC1/2019	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
539 HQ File :01/83/050/01142/AM19/	RLA File :03/94/040/00820/AM19/	Lic.No/Date:0310826439 17.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 311/1/83- ALC1/2019	Party Name: HELIOS PHARMACEUTICALS (DIV. OF P.K.T.P. LTD)	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Transferred to Different Section
540 HQ File :01/83/050/01143/AM19/	RLA File :08/24/040/00348/AM19/	Lic.No/Date:0810144331 18.01.2019	Defer Date:30.05.2019

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-III. Hence, the case stands disposed of.

Case No.: 314/1/83- ALC1/2019	Party Name: CAPRI COATING SOLUTIONS	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
541 HQ File :01/83/050/01146/AM19/	RLA File :03/94/040/00876/AM19/	Lic.No/Date:0310826484 21.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 317/1/83- ALC1/2019	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
542 HQ File :01/83/050/01149/AM19/	RLA File :03/94/040/00870/AM19/	Lic.No/Date:0310826498 21.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 316/1/83- ALC1/2019	Party Name: KOKUYO CAMLIN LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
543 HQ File :01/83/050/01148/AM19/	RLA File :03/94/040/00908/AM19/	Lic.No/Date:0310826493 21.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 315/1/83-ALC1/2019	Party Name: SUKASO CERACOLORS PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
544 HQ File :01/83/050/01147/AM19/	RLA File :09/24/040/00513/AM19/	Lic.No/Date:0910067094 21.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned.

The case is re-listed on 10.07.2019.

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Case No.:324/1/83-ALC1/2019 Party Name:UPL LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File
:01/83/050/01156/AM19/

RLA File
:03/95/040/01007/AM19/

Lic.No/Date:0310826552 Defer Date:
23.01.2019

545 **Decision :**The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
Metribuzin 70% DF/WP/WDG	1kg	1,2,4-Triazinone (94% Min.)	0.622kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:325/1/83-ALC1/2019 Party Name:UPL LTD.

Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Approved

HQ File
:01/83/050/01157/AM19/

RLA File
:03/95/040/01014/AM19/

Lic.No/Date:0310826553 Defer Date:
23.01.2019

546 **Decision :**The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
Metribuzin 75% DF/WP/WDG (Herbicide)	1kg	1,2,4-Triazinone (94% Min.)	0.667kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:319/1/83-
ALC1/2019

Party Name:VIKING SPIRITS Meet No/Date:2/83-
ALC1/2019
30.05.2019

Status:Case
Deferred

547 HQ File
:01/83/050/01151/AM19/

RLA File
:06/24/040/00065/AM19/

Lic.No/Date:0610039098 Defer
23.01.2019 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:343/1/83-ALC1/2019 **Party Name:**AGRISOL (INDIA) PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01175/AM19/ RLA File :09/24/040/00485/AM19/ Lic.No/Date:0910067110 24.01.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
548 BIFENTHRIN TECHNICAL 95% MIN	1kg	LAMBDA CYHALOTHRIC ACID 99%MIN	0.675kg
		BIFENTHRIN ALCOHOL 99% MIN	0.500kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:344/1/83-ALC1/2019 **Party Name:**AGRISOL (INDIA) PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

549 HQ File :01/83/050/01176/AM19/ RLA File :09/24/040/00415/AM19/ Lic.No/Date:0910067109 24.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to D/L. D/L to be issued on 28.06.2019 from DGFT. The case is deferred and re-listed on 10.07.2019.

Case No.:47/11/83-ALC1/2018 **Party Name:**AGROW ALLIED VENTURES PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

550 HQ File :01/83/050/00819/AM19/ RLA File :05/23/040/00473/AM19/ Lic.No/Date:0510409447 24.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to D/L. D/L to be issued on 28.06.2019. The case is deferred and re-listed on 10.07.2019.

Case No.:48/11/83-ALC1/2018 **Party Name:**AGROW ALLIED VENTURES PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

551 HQ File :01/83/050/00820/AM19/ RLA File :05/23/040/00474/AM19/ Lic.No/Date:0510409450 24.01.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to D/L. D/L to be issued on 28.06.2019. The case is deferred and re-listed on 10.07.2019.

Case No.:322/1/83-ALC1/2019 Party Name:AIMCO PESTICIDES LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Approved

HQ File :01/83/050/01154/AM19/ RLA File :03/94/040/00906/AM19/ Lic.No/Date:0310826605 24.01.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:-

Export item	Qty	Import item	Qty in kg
BIFENTHRIN TECHNICAL 98% MIN	1kg	LAMBDA CYHALOTHRIC ACID 99% MIN	0.74kg
		BIFENTHRIN ALCOHOL 99% MIN	0.55kg
		POTASSIUM CARBONATE	0.36kg
		HEXANE	0.30kg
		DIMETHYL FORMAMIDE (DMF)	0.25kg
		TETRA BUTYL AMMONIUM BROMIDE (TBAB)	0.020kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:320/1/83-ALC1/2019 Party Name:INDOFIL INDUSTRIES LTD. Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Approved

HQ File :01/83/050/01152/AM19/ RLA File :03/94/040/00883/AM19/ Lic.No/Date:0310826593 24.01.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import item	Qty
HEXA CONAZOLE TECHNICAL	1kg	VALERIC ACID	0.426kg
		1,2,4 TRIAZOLE	0.243kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:321/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
554 HQ File :01/83/050/01153/AM19/	RLA File :03/95/040/01037/AM19/	Lic.No/Date:0310826602 24.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:326/1/83- ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
555 HQ File :01/83/050/01158/AM19/	RLA File :03/94/040/00918/AM19/	Lic.No/Date:0310826622 25.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:323/1/83- ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
556 HQ File :01/83/050/01155/AM19/	RLA File :08/24/040/00369/AM18/	Lic.No/Date:0810144386 25.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:59/11/83- ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
557 HQ File :01/83/050/00831/AM19/	RLA File :08/24/040/00332/AM19/	Lic.No/Date:0810144385 25.01.2019	Defer Date:10.07.2019

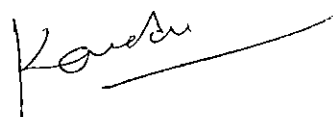
Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:329/1/83- ALC1/2019	Party Name:AIRO LAM LIMITED,	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
558 HQ File :01/83/050/01161/AM19/	RLA File :08/24/040/00171/AM19/	Lic.No/Date:0810144409 28.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:328/1/83- ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
559 HQ File :01/83/050/01160/AM19/	RLA File :08/24/040/00197/AM19/	Lic.No/Date:0810144408 28.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to



TA(SK). The case is deferred and re-listed on 10.07.2019.

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Case No.: 330/1/83- ALC1/2019	Party Name: UNIVERSAL OLEORESINS	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
560 HQ File :01/83/050/01162/AM19/	RLA File :10/24/040/00090/AM19/	Lic.No/Date:1010060114 28.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 49/11/83- ALC1/2018	Party Name: RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
561 HQ File :01/83/050/00821/AM19/	RLA File :05/24/040/00608/AM19/	Lic.No/Date:0510409497 29.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.: 55/11/83- ALC1/2018	Party Name: RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
562 HQ File :01/83/050/00827/AM19/	RLA File :05/24/040/00609/AM19/	Lic.No/Date:0510409498 29.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.: 334/1/83- ALC1/2019	Party Name: INCO COLOURS INDIA PVT.LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
563 HQ File :01/83/050/01166/AM19/	RLA File :03/94/040/00844/AM19/	Lic.No/Date:0310826755 31.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 56/11/83- ALC1/2018	Party Name: PROEC ENERGY LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
564 HQ File :01/83/050/00828/AM19/	RLA File :05/24/040/00624/AM19/	Lic.No/Date:0510409547 31.01.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:336/1/83-
ALC1/2019 **Party Name:**PLANT LIPIDS
PRIVATE LIMITED **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

565 HQ File RLA File Lic.No/Date:1010060117 Defer
:01/83/050/01168/AM19/ :10/24/040/00086/AM19/ 01.02.2019 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:337/1/83-
ALC1/2019 **Party Name:**SYNTHITE
INDUSTRIES PRIVATE
LIMITED **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

566 HQ File RLA File Lic.No/Date:1010060118 Defer
:01/83/050/01169/AM19/ :10/24/040/00093/AM19/ 01.02.2019 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.:57/11/83-
ALC1/2018 **Party Name:**TALBROS
SEALING MATERIALS PVT
LTD **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Deferred**

567 HQ File RLA File Lic.No/Date:0510409557 Defer
:01/83/050/00829/AM19/ :05/24/040/00619/AM19/ 01.02.2019 Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.:46/11/83-
ALC1/2018 **Party Name:**INDOGULF
CROPSCIENCES LIMITED **Meet No/Date:**2/83-
ALC1/2019 **Status:**Case
30.05.2019 **Approved**

HQ File RLA File Lic.No/Date:0510409565 Defer Date:
:01/83/050/00818/AM19/ :05/23/040/00481/AM19/ 04.02.2019

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

568	Export item	Qty	Import item	Qty
	Enamectin Benzoate 5% SG	1kg	Enamectin Benzoate tech 95%	0.0529kg
	Enamectin Benzoate 5% SG		Enamectin Benzoate tech 95%	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:468/1/83-ALC1/2019 Party Name:GOODEARTH AGROCHEM PVT.LTD. Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Deferred

569 HQ File :01/83/050/01300/AM19/ RLA File :50/24/040/00028/AM19/ Lic.No/Date:5010002506 05.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:341/1/83-ALC1/2019 Party Name:HEMANI INDUSTRIES LIMITED Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Approved

HQ File :01/83/050/01173/AM19/ RLA File :03/94/040/00956/AM19/ Lic.No/Date:0310826836 05.02.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-.

570	Export item	Qty	Import item	Qty
	METAMITRON TECHNICAL(98%)	1Kg	SODIUM CYANIDE	0.685kg
			HYDRAZINE HYDRATE (64%)	1.386kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:340/1/83-ALC1/2019 Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. Meet No/Date:2/83-ALC1/2019 30.05.2019 Status:Case Approved

HQ File :01/83/050/01172/AM19/ RLA File :03/94/040/00951/AM19/ Lic.No/Date:0310826835 05.02.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:

571	ETHOXYLATED TALLOW PROPYLENE DIAMINE	1kg	TALLOW DIAMINE	0.412kg
			ETHYLENE OXIDE	0.600kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 338/1/83- ALC1/2019	Party Name: RAJSHA CHEMICALS PVT.LTD,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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572 HQ File :01/83/050/01170/AM19/	RLA File :34/24/040/00326/AM19/	Lic.No/Date:3410044863 05.02.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 28/11/83- ALC1/2018	Party Name: SAMRAT PLYWOOD LTD.,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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573 HQ File :01/83/050/00800/AM19/	RLA File :22/24/040/00080/AM19/	Lic.No/Date:2210016075 05.02.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 339/1/83- ALC1/2019	Party Name: UNITED CHEMIE PRIVATE LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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574 HQ File :01/83/050/01171/AM19/	RLA File :08/24/040/00287/AM19/	Lic.No/Date:0810144483 05.02.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 345/1/83- ALC1/2019	Party Name: VIKING SPIRITS	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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575 HQ File :01/83/050/01177/AM19/	RLA File :06/24/040/00070/AM19/	Lic.No/Date:0610039115 05.02.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 348/1/83- ALC1/2019	Party Name: CÁLIBRE CHEMICALS PVT.LTD,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
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576 HQ File :01/83/050/01180/AM19/	RLA File :03/94/040/00882/AM19/	Lic.No/Date:0310826853 06.02.2019	Defer Date:10.07.2019
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Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 346/1/83- ALC1/2019	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
577 HQ File :01/83/050/01178/AM19/	RLA File :03/94/040/00866/AM19/	Lic.No/Date:0310826850 06.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.: 347/1/83- ALC1/2019	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
578 HQ File :01/83/050/01179/AM19/	RLA File :03/94/040/00867/AM19/	Lic.No/Date:0310826851 06.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.: 44/11/83- ALC1/2018	Party Name: STYLAM INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
579 HQ File :01/83/050/00816/AM19/	RLA File :22/24/040/00084/AM19/	Lic.No/Date:2210016078 06.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 351/1/83- ALC1/2019	Party Name: STYLAM INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
580 HQ File :01/83/050/01183/AM19/	RLA File :22/24/040/00083/AM19/	Lic.No/Date:2210016079 06.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 352/1/83- ALC1/2019	Party Name: STYLAM INDUSTRIES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
581 HQ File :01/83/050/01184/AM19/	RLA File :22/24/040/00082/AM19/	Lic.No/Date:2210016080 06.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 350/1/83-ALC1/2019	Party Name: UNITOP CHEMICALS PVT. LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
582 HQ File :01/83/050/01182/AM19/	RLA File :03/95/040/01155/AM19/	Lic.No/Date:0310826876 06.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK) alongwith firm reply. The case is deferred and re-listed on 10.07.2019.

Case No.:353/1/83-ALC1/2019		Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
583	HQ File :01/83/050/01185/AM19/	RLA File :02/24/040/00163/AM19/	Lic.No/Date:0210208961 07.02.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:354/1/83-ALC1/2019		Party Name: SHREE SALES CORPORATION	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
584	HQ File :01/83/050/01186/AM19/	RLA File :13/24/040/00125/AM19/	Lic.No/Date:1310049189 07.02.2019	Defer Date: 14.08.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 14.08.2019.

Case No.:356/1/83-ALC1/2019		Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
585	HQ File :01/83/050/01188/AM19/	RLA File :05/23/040/00459/AM19/	Lic.No/Date:0510409619 08.02.2019	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:355/1/83-ALC1/2019		Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
586	HQ File :01/83/050/01187/AM19/	RLA File :05/24/040/00648/AM19/	Lic.No/Date:0510409617 08.02.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:358/1/83-ALC1/2019		Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
587	HQ File :01/83/050/01190/AM19/	RLA File :03/95/040/01170/AM19/	Lic.No/Date:0310826946 08.02.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:363/1/83-ALC1/2019		Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
588	HQ File :01/83/050/01195/AM19/	RLA File :02/24/040/00155/AM19/	Lic.No/Date:0210208971 12.02.2019	Defer Date:10.07.2019

Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.:364/1/83-ALC1/2019 **Party Name:**PRASAD INTERNATIONAL PRIVATE LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

589 HQ File :01/83/050/01196/AM19/ RLA File :08/24/040/00384/AM19/ Lic.No/Date:0810144578 12.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:365/1/83-ALC1/2019 **Party Name:**PRASAD INTERNATIONAL PRIVATE LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

590 HQ File :01/83/050/01197/AM19/ RLA File :08/24/040/00383/AM19/ Lic.No/Date:0810144579 12.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:366/1/83-ALC1/2019 **Party Name:**PRASAD INTERNATIONAL PRIVATE LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

591 HQ File :01/83/050/01198/AM19/ RLA File :08/24/040/00362/AM19/ Lic.No/Date:0810144584 12.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

Case No.:469/1/83-ALC1/2019 **Party Name:**BAJAJ POLYBLENDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

592 HQ File :01/83/050/01301/AM19/ RLA File :50/24/040/00029/AM19/ Lic.No/Date:5010002510 13.02.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:367/1/83-ALC1/2019 **Party Name:**CALLISONS FLAVORS (INDIA) PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

593 HQ File :01/83/050/01199/AM19/ RLA File :31/83/040/00171/AM19/ Lic.No/Date:3110067312 13.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:471/1/83-ALC1/2019 **Party Name:**GOODEARTH MINCHEM PRIVATE LIMITED, **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

594 HQ File :01/83/050/01303/AM19/ RLA File :50/24/040/00030/AM19/ Lic.No/Date:5010002508 13.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:369/1/83-ALC1/2019 **Party Name:**PHILODEN INDUSTRIES PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

595 HQ File :01/83/050/01201/AM19/ RLA File :34/24/040/00345/AM19/ Lic.No/Date:3410044900 14.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:372/1/83-ALC1/2019 **Party Name:**PARAMOUNT MINERALS AND CHEMICALS LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

596 HQ File :01/83/050/01204/AM19/ RLA File :03/95/040/01187/AM19/ Lic.No/Date:0310827090 15.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.:470/1/83-ALC1/2019 **Party Name:**BAJAJ POLYBLENDS PRIVATE LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

597 HQ File :01/83/050/01302/AM19/ RLA File :50/24/040/00031/AM19/ Lic.No/Date:5010002513 18.02.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for

Case No.:374/1/83-ALC1/2019 **Party Name:**BANKIM PLAST PVT.LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01206/AM19/ RLA File :03/94/040/00938/AM19/ Lic.No/Date:0310827113 19.02.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
WHITE MASTER BATCH 1085 (Containing 5500kg LLDPE and 18761.9kg Titanium Dioxide Rutile)		LLDPE	5665kg
		Titanium Dioxide Rutile	19324.8kg

Case No.:376/1/83-ALC1/2019 **Party Name:**PAREKH INDUSTRIES LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

599 HQ File :01/83/050/01208/AM19/ RLA File :03/95/040/00422/AM19/ Lic.No/Date:0310827130 19.02.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 375/1/83- ALC1/2019	Party Name: SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
600	HQ File :01/83/050/01207/AM19/	RLA File :03/95/040/01111/AM19/	Lic.No/Date: 0310827117 19.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.

	Case No.: 377/1/83- ALC1/2019	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
601	HQ File :01/83/050/01209/AM19/	RLA File :03/95/040/01211/AM19/	Lic.No/Date: 0310827131 19.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

	Case No.: 379/1/83- ALC1/2019	Party Name: ARISHINA LIFE SCIENCES PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
602	HQ File :01/83/050/01211/AM19/	RLA File :10/24/040/00101/AM19/	Lic.No/Date: 1010060133 20.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

	Case No.: 550/1/83- ALC1/2019	Party Name: GEREME INDIA LLP	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
603	HQ File :01/83/050/01382/AM19/	RLA File :05/23/040/00510/AM19/	Lic.No/Date: 0510409725 21.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019

	Case No.: 382/1/83- ALC1/2019	Party Name: MEXIM ADHESIVE TAPES PVT. LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
604	HQ File :01/83/050/01214/AM19/	RLA File :03/95/040/00039/AM19/	Lic.No/Date: 0310827196 21.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019

Case No.: 380/1/83-ALC1/2019	Party Name: VERTERRA VENTURES	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Rejected
HQ File :01/83/050/01212/AM19/	RLA File :31/83/040/00181/AM19/	Lic.No/Date:3110067329 21.02.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to reject the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/155/2019/TSW dt. 07.02.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.: 383/1/83-ALC1/2019	Party Name: RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File :01/83/050/01215/AM19/	RLA File :05/24/040/00676/AM19/	Lic.No/Date:0510409743 22.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019

Case No.: 385/1/83-ALC1/2019	Party Name: SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File :01/83/050/01217/AM19/	RLA File :10/24/040/00098/AM19/	Lic.No/Date:1010060135 22.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.

Case No.: 388/1/83-ALC1/2019	Party Name: VISHNU CHEMICALS LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File :01/83/050/01220/AM19/	RLA File :09/24/040/00576/AM19/	Lic.No/Date:0910067208 22.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.: 482/1/83-ALC1/2019	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
HQ File :01/83/050/01314/AM19/	RLA File :03/94/040/00897/AM19/	Lic.No/Date:0310827317 26.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 483/1/83- ALC1/2019		Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
610	HQ File :01/83/050/01315/AM19/	RLA File :03/94/040/00898/AM19/	Lic.No/Date:0310827318 26.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.: 484/1/83- ALC1/2019		Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
611	HQ File :01/83/050/01316/AM19/	RLA File :03/94/040/00928/AM19/	Lic.No/Date:0310827319 26.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 485/1/83- ALC1/2019		Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
612	HQ File :01/83/050/01317/AM19/	RLA File :03/94/040/00896/AM19/	Lic.No/Date:0310827320 26.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.

Case No.: 481/1/83- ALC1/2019		Party Name: GRINDWELL NORTON LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
613	HQ File :01/83/050/01313/AM19/	RLA File :03/94/040/00991/AM19/	Lic.No/Date:0310827299 26.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received.. The case is deferred and re-listed on 10.07.2019.

Case No.: 480/1/83- ALC1/2019		Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
614	HQ File :01/83/050/01312/AM19/	RLA File :03/94/040/01004/AM19/	Lic.No/Date:0310827297 26.02.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received.. The case is deferred and re-listed on 10.07.2019. The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy has been received on 28.06.2019.. The case is deferred and re-listed on 10.07.2019.

Case No.:478/1/83-ALC1/2019 **Party Name:**INDOGULF CROPS SCIENCES LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01310/AM19/ **RLA File** :05/23/040/00524/AM19/ **Lic.No/Date:**0510409801 27.02.2019 **Defer Date:**

- 615 **Decision :**The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
Lambda cyhalothrin technical 96/98%	1kg	Lambda Acid 99%	0.7035kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:551/1/83-ALC1/2019 **Party Name:**M.G.POLYBLENDS **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

- 616 **HQ File** :01/83/050/01383/AM19/ **RLA File** :05/24/040/00615/AM19/ **Lic.No/Date:**0510409792 27.02.2019 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided D/L issue to firm. D/L to be issued on 03.07.2019. The case is deferred and re-listed on 10.07.2019.

Case No.:479/1/83-ALC1/2019 **Party Name:**VEDANTA LIMITED **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

HQ File :01/83/050/01311/AM19/ **RLA File** :05/24/040/00680/AM19/ **Lic.No/Date:**0510409828 28.02.2019 **Defer Date:**10.07.2019

- 617 **Decision :**The committee considered the case as per agenda and decided if the reply of D.O. letter dated 18.06.2019 issued from ADG(KCR) to JS(NKR), Ministry of Mines followed by reminders dated 6.12.2018, 10.01.2019, 12.02.2019 & D.O. from DG, DGFT to Secretary, Ministry of Mines is not received till the next NC Meeting to be held on 10.07.2019, a decision will be taken by the committee itself, The case is relisted on 10.07.2019.

Case No.:487/1/83-ALC1/2019 **Party Name:**D.D. SHAH FRAGRANCES PVT. LTD., **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

- 618 **HQ File** :01/83/050/01319/AM19/ **RLA File** :03/94/040/01037/AM19/ **Lic.No/Date:**0310827425 01.03.2019 **Defer Date:**10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received.. The case is deferred and re-listed on 10.07.2019.

Case No.:579/1/83-ALC1/2019	Party Name:SAMRAT PLYWOOD LTD.,	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/01411/AM19/	RLA File :22/24/040/00093/AM19/	Lic.No/Date:2210016102 05.03.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/154/2019/TSW dt. 03.07.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:555/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
HQ File :01/83/050/01387/AM19/	RLA File :03/95/040/01285/AM19/	Lic.No/Date:0310827448 05.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.			

Case No.:557/1/83-ALC1/2019	Party Name:BHAVIN INDUSTRIES	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/01389/AM19/	RLA File :03/94/040/01026/AM19/	Lic.No/Date:0310827486 06.03.2019	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import item	Qty
621 Super White Master Batch (Containing Polyethylene (LLDPE) 20.2% +/- 1%, Calcium Carbonate 82.4% +/- 1%, Titanium Dioxide 0.10% +/- 1%, PE- Wax 0.20% +/-1%)	500000.000kg	Polyethylene (LLDPE)	101455.000kg
		Calcium Carbonate	412000.000kg
		Titanium Dioxide	510kg
		PE - Wax	1020kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

622	Case No.:556/1/83-ALC1/2019	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01388/AM19/	RLA File :05/24/040/00685/AM19/	Lic.No/Date:0510409861 06.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

623	Case No.:568/1/83-ALC1/2019	Party Name:ADSUN TELECOM INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01400/AM19/	RLA File :05/23/040/00534/AM19/	Lic.No/Date:0510409873 07.03.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/137/2019/TSW dt. 06.06.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No....				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

624	Case No.:558/1/83-ALC1/2019	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01390/AM19/	RLA File :05/23/040/00502/AM19/	Lic.No/Date:0510409871 07.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

625	Case No.:559/1/83-ALC1/2019	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01391/AM19/	RLA File :05/23/040/00496/AM19/	Lic.No/Date:0510409872 07.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

626	Case No.:560/1/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01392/AM19/	RLA File :03/94/040/01059/AM19/	Lic.No/Date:0310827521 07.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.				

627	Case No.:580/1/83-ALC1/2019	Party Name:TMV NATURAL OILS AND EXTRACTS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01412/AM19/	RLA File :10/24/040/00104/AM19/	Lic.No/Date:1010060141 07.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.				

628	Case No.:561/1/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01393/AM19/	RLA File :08/24/040/00424/AM19/	Lic.No/Date:0810144750 08.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.				

629	Case No.:563/1/83-ALC1/2019	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01395/AM19/	RLA File :03/94/040/01027/AM19/	Lic.No/Date:0310827601 11.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received .. The case is deferred and re-listed on 10.07.2019.				

630	Case No.:565/1/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01397/AM19/	RLA File :05/23/040/00531/AM19/	Lic.No/Date:0510409912 12.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

631	Case No.:566/1/83-ALC1/2019	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01398/AM19/	RLA File :03/94/040/01033/AM19/	Lic.No/Date:0310827635 12.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received.. The case is deferred and re-listed on 10.07.2019.				

632	Case No.:582/1/83-ALC1/2019	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01414/AM19/	RLA File :10/24/040/00103/AM19/	Lic.No/Date:1010060148 12.03.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty.
	Oleoresin Capsicum (Refined)	24.510MT	Oleoresin Capsicum (Crude)	24.745MT

633	Case No.:564/1/83- ALC1/2019	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01396/AM19/	RLA File :03/95/040/00736/AM18/	Lic.No/Date:0310827613 12.03.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.			

634	Case No.:569/1/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01401/AM19/	RLA File :05/23/040/00532/AM19/	Lic.No/Date:0510409925 13.03.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/153/2019/TSW dt. 02.07.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....)			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

635	Case No.:584/1/83- ALC1/2019	Party Name:PALVI INDUSTRIES PVT LTD	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01416/AM19/	RLA File :34/24/040/00346/AM19/	Lic.No/Date:3410044975 14.03.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.			

	Case No.: 570/1/83-ALC1/2019	Party Name: SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
636	HQ File :01/83/050/01402/AM19/	RLA File :03/95/040/01185/AM19/	Lic.No/Date: 0310827701 14.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.				

	Case No.: 575/1/83-ALC1/2019	Party Name: AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
637	HQ File :01/83/050/01407/AM19/	RLA File :05/23/040/00464/AM19/	Lic.No/Date: 0510409959 15.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

	Case No.: 572/1/83-ALC1/2019	Party Name: GREENLAM INDUSTRIES LIMITED.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
	HQ File :01/83/050/01404/AM19/	RLA File :05/23/040/00556/AM19/	Lic.No/Date: 0510409942 15.03.2019	Defer Date:
638	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/150/2019/TSW dt. 02.06.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....)			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.: 573/1/83-ALC1/2019	Party Name: INTERNATIONAL TRADERS.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
639	HQ File :01/83/050/01405/AM19/	RLA File :03/94/040/01082/AM19/	Lic.No/Date: 0310827721 15.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DIPP). Hard copy received.. The case is deferred and re-listed on 10.07.2019.				

Case No.:574/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/01406/AM19/	RLA File :03/95/040/01270/AM19/	Lic.No/Date:0310827725 15.03.2019	Defer Date:
640 Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export item Metribuzin Technical (94% Min.)	Qty 1kg	Import item 1,2,4-Triazinone (94% Min.)	Qty 0.836kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			

Case No.:583/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
641 HQ File :01/83/050/01415/AM19/	RLA File :15/24/040/00012/AM19/	Lic.No/Date:1510022177 18.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.			

Case No.:577/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
642 HQ File :01/83/050/01409/AM19/	RLA File :04/24/040/00280/AM19/	Lic.No/Date:0410165333 18.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.			

Case No.:576/1/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
643 HQ File :01/83/050/01408/AM19/	RLA File :05/23/040/00565/AM19/	Lic.No/Date:0510409976 19.03.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/151/2019/TSW dt. 02.07.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....)			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

644	Case No.:578/1/83-ALC1/2019	Party Name:NU-CORK PRODUCTS(P) LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01410/AM19/	RLA File :05/24/040/00561/AM19/	Lic.No/Date:0510409978 19.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

645	Case No.:84/2/83-ALC1/2019	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01421/AM19/	RLA File :50/24/040/00033/AM19/	Lic.No/Date:5010002517 25.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

646	Case No.:85/2/83-ALC1/2019	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01422/AM19/	RLA File :50/24/040/00034/AM19/	Lic.No/Date:5010002518 25.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

647	Case No.:83/2/83-ALC1/2019	Party Name:BAJAJ SUPERPACK INDIA LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01420/AM19/	RLA File :50/24/040/00032/AM19/	Lic.No/Date:5010002516 25.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

Case No.:80/2/83-ALC1/2019	Party Name:KLJ ORGANIC LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/01417/AM19/	RLA File :05/23/040/00569/AM19/	Lic.No/Date:0510410018 25.03.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import item	Qty
648 CHLORINATED PARAFFIN (K) (CHLORINE CONTENT 40%-45%) (PACKED IN 3200 NOS. OF HM-HDPE DRUMS MADE OF HDPE GRANULES (27,200.000 KGS. WITHOUT WASTAGE)) (EACH DRUM SHALL WEIGHT 8.5 KG AND STORAGE CAPACITY 250.000 KGS.)Total Qty 800000kg	1kg	LINEAR ALPHA OLEFINS (C14-C18)	0.615kg
		CHLORINE	0.84kg
		HDPE GRANULES (TOTAL WEIGHT = 28,560.000 KGS.)	As per Packing Policy
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

649	Case No.:81/2/83-ALC1/2019	Party Name:ORIENTAL TRIMEX LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01418/AM19/	RLA File :05/24/040/00245/AM19/	Lic.No/Date:0510410019 25.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to call report from concerned RA.				

650	Case No.:82/2/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01419/AM19/	RLA File :03/95/040/01365/AM19/	Lic.No/Date:0310827878 25.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

651

Case No.:87/2/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/01424/AM19/	RLA File :02/24/040/00191/AM19/	Lic.No/Date:0210209072 26.03.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export item	Qty	Import item	Qty
DIMETHOATE 40% EC W/V	1Litre	DIMETHOATE TECH 98%	0.410kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

652	Case No.:88/2/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01425/AM19/	RLA File :05/24/040/00737/AM19/	Lic.No/Date:0510410049 26.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.				

653	Case No.:89/2/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01426/AM19/	RLA File :05/24/040/00736/AM19/	Lic.No/Date:0510410050 26.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.				

654	Case No.:86/2/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01423/AM19/	RLA File :10/24/040/00109/AM19/	Lic.No/Date:1010060159 26.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.				

655	Case No.:94/2/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01431/AM19/	RLA File :03/94/040/01096/AM19/	Lic.No/Date:0310827959 27.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). Hard copy received .. The case is deferred and re-listed on 10.07.2019.				

656

Case No.:92/2/83-ALC1/2019		Party Name:HEMANI INDUSTRIES LIMITED		Meet No/Date:2/83-ALC1/2019 30.05.2019		Status:Case Approved	
HQ File :01/83/050/01429/AM19/		RLA File :03/94/040/01112/AM19/		Lic.No/Date:0310827950 27.03.2019		Defer Date:	
Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:							
Export item		Qty		Import item		Qty	
METAMITRON TECHNICAL 98% MIN		1kg		BENZALDEHYDE		1.326kg	
				SODIUM CYANIDE		0.685kg	
				HYDRAZINE HYDRATE (64%)		1.386kg	
				TOLUENE		0.255kg	
				ETHYL ACETATE		0.872kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.							

Case No.:90/2/83-ALC1/2019 **Party Name:**PRASAD INTERNATIONAL PRIVATE LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

657 HQ File :01/83/050/01427/AM19/ RLA File :08/24/040/00433/AM19/ Lic.No/Date:0810144836 27.03.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:91/2/83-ALC1/2019 **Party Name:**PRASAD INTERNATIONAL PRIVATE LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

658 HQ File :01/83/050/01428/AM19/ RLA File :08/24/040/00434/AM19/ Lic.No/Date:0810144849 27.03.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:93/2/83-ALC1/2019 **Party Name:**STERLING AUXILIARIES PVT LTD **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

659 HQ File :01/83/050/01430/AM19/ RLA File :03/95/040/01331/AM19/ Lic.No/Date:0310827955 27.03.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.

Case No.:105/2/83-ALC1/2019 **Party Name:**DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Deferred

660 HQ File :01/83/050/01442/AM19/ RLA File :31/83/040/00191/AM19/ Lic.No/Date:3110067354 28.03.2019 Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:100/2/83-ALC1/2019 **Party Name:**DORF-KETAL CHEMICALS INDIA PVT.LTD. **Meet No/Date:**2/83-ALC1/2019 30.05.2019 **Status:**Case Approved

HQ File :01/83/050/01437/AM19/ RLA File :03/94/040/01103/AM19/ Lic.No/Date:0310827977 28.03.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

661	Export item	Qty	Import item	Qty
	CHEMICAL NAME : ZINC OXIDE (DE-SULPHURISATION) CATALYST TRADE NAME : DS-95 E (ZINC OXIDE CATALYST)	1kg	ZINC OXIDE	1.01kg/kg content in export product

662	Case No.:106/2/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01443/AM19/	RLA File :03/94/040/01089/AM19/	Lic.No/Date:0310828003 28.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.				

663	Case No.:95/2/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01432/AM19/	RLA File :05/23/040/00577/AM19/	Lic.No/Date:0510410073 28.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.				

664

Case No.:96/2/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/01433/AM19/	RLA File :05/23/040/00574/AM19/	Lic.No/Date:0510410074 28.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export item	Qty	Import item	Qty
DIMETHOATE 40% EC	1kg	DIMETHOATE TECH 85% DIMETHOATE TECH 85%	0.473kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

665	Case No.:97/2/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01434/AM19/	RLA File :05/23/040/00541/AM19/	Lic.No/Date:0510410075 28.03.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
	Export item	Qty	Import item	Qty
	ABAMECTIN 1.8% EC	1kg	ABAMECTIN TECH 92% ABAMECTIN TECH 92%	0.0197kg

666	Case No.:103/2/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01440/AM19/	RLA File :08/24/040/00437/AM19/	Lic.No/Date:0810144882 28.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for on net to net basis.				

667

Case No.:3/2/83-ALC1/2019	Party Name:PI INDUSTRIES LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00003/AM20/	RLA File :13/24/040/00134/AM19/	Lic.No/Date:1310049244 28.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export item	Qty	Import item	Qty
METOMINOSTROBIN TECHNICAL	1kg	Phenol	0.760kg
		Tetrahydrofuran	0.813kg
		Caustic Potash (Potassium Hydroxide) 90% Min.	0.533kg
		Hydroxylamine Sulphate	0.582kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			

668	Case No.:102/2/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01439/AM19/	RLA File :05/24/040/00741/AM19/	Lic.No/Date:0510410084 28.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for with 1%.				

669	Case No.:104/2/83-ALC1/2019	Party Name:SCAPA TAPES INDIA PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/01441/AM19/	RLA File :04/24/040/00282/AM19/	Lic.No/Date:0410165362 28.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

670	Case No.:98/2/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01435/AM19/	RLA File :08/24/040/00435/AM19/	Lic.No/Date:0810144867 28.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

671

Case No.:101/2/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/01438/AM19/	RLA File :05/24/040/00728/AM19/	Lic.No/Date:0510410081 28.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export item	Qty	Import item	Qty
CHLORINATED PARAFFIN (CHLORINE CONTENT 41% - 45%)	840.338MT	PARAFFIN (C 9 - C 20)	500.000MT
		HEAT STABLIZER RELEVANT	8.403MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

672	Case No.:99/2/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/01436/AM19/	RLA File :35/24/040/00041/AM19/	Lic.No/Date:3510045515 28.03.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.				

673

Case No.:1/2/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00001/AM20/	RLA File :05/23/040/00549/AM19/	Lic.No/Date:0510410094 29.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to rafify the norms as under:			
Export item	Qty	Import item	Qty
Acetamiprid 20% SP	1kg	Acetamiprid Tech 99% Acetamiprid Tech 99%	0.201kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			

674	Case No.:2/2/83-ALC1/2019	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00002/AM20/	RLA File :10/24/040/00111/AM19/	Lic.No/Date:1010060164 29.03.2019	Defer Date:
	Decision : The committee considered as per agenda and decided to ratify the norms with 1% wastage as under:-			
	Expoort item	Qty	Import item	Qty
	Oleoresin Capsicum (Refined)	24.510MT	Oleoresin Capsicum (Crude)	24.755MT

675	Case No.:4/2/83-ALC1/2019	Party Name:PACIFIC INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00004/AM20/	RLA File :13/24/040/00136/AM19/	Lic.No/Date:1310049247 29.03.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.			

676	Case No.:6/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00006/AM20/	RLA File :31/83/040/00095/AM19/	Lic.No/Date:3110067360 01.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(DIPP). The case is deferred and re-listed on 10.07.2019.			

677	Case No.:7/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00007/AM20/	RLA File :31/83/040/00106/AM19/	Lic.No/Date:3110067361 01.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

678	Case No.:5/2/83-ALC1/2019	Party Name:TOJO VIKAS INTERNATIONAL PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00005/AM20/	RLA File :05/24/040/00753/AM19/	Lic.No/Date:0510410116 01.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.			

679	Case No.:8/2/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00008/AM20/	RLA File :03/94/040/01039/AM19/	Lic.No/Date:0310828073 02.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). Hard copy received .. The case is deferred and re-listed on 10.07.2019.				

680	Case No.:20/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00020/AM20/	RLA File :03/94/040/01145/AM19/	Lic.No/Date:0310828099 02.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received.. The case is deferred and re-listed on 10.07.2019.				

681	Case No.:11/2/83-ALC1/2019	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00011/AM20/	RLA File :07/24/040/00311/AM19/	Lic.No/Date:0710114739 02.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

682	Case No.:17/2/83-ALC1/2019	Party Name:K.PATEL CHEMOPHARMA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00017/AM20/	RLA File :03/94/040/01065/AM19/	Lic.No/Date:0310828079 02.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). Hard copy received .. The case is deferred and re-listed on 10.07.2019.				

683	Case No.:23/2/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00023/AM20/	RLA File :34/24/040/00323/AM19/	Lic.No/Date:3410045019 02.04.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided to approved the case based on the written recommendation of Technical Authority (SK) dated 10.07.19 uploaded alongwith these minutes. The written recommendation has been placed at page...

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

684	Case No.:24/2/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00024/AM20/	RLA File :34/24/040/00324/AM19/	Lic.No/Date:3410045020 02.04.2019	Defer Date:
	Decision : Decision : The Committee considered the case as per agenda and decided to approved the case based on the written recommendation of Technical Authority (SK) dated 10.07.2019 uploaded alongwith these minutes. The written recommendation has been placed at page..... RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

685	Case No.:19/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00019/AM20/	RLA File :03/94/040/01144/AM19/	Lic.No/Date:0310828123 03.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received.. The case is deferred and re-listed on 10.07.2019.			

686	Case No.:16/2/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00016/AM20/	RLA File :03/94/040/00975/AM19/	Lic.No/Date:0310828125 03.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

687	Case No.:18/2/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00018/AM20/	RLA File :03/94/040/01135/AM19/	Lic.No/Date:0310828143 03.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

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688	Case No.:10/2/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00010/AM20/	RLA File :05/23/040/00548/AM19/	Lic.No/Date:0510410131 03.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to D/L.. D/L to be issued on 28.06.2019. The case is deferred and re-listed on 10.07.2019				

689	Case No.:12/2/83-ALC1/2019	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00012/AM20/	RLA File :09/24/040/00006/AM20/	Lic.No/Date:0910067367 04.04.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

690	Case No.:22/2/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00022/AM20/	RLA File :34/24/040/00304/AM19/	Lic.No/Date:3410045026 04.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.				

691	Case No.:9/2/83-ALC1/2019	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00009/AM20/	RLA File :08/24/040/00447/AM19/	Lic.No/Date:0810144924 05.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

692	Case No.:15/2/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00015/AM20/	RLA File :03/95/040/01357/AM19/	Lic.No/Date:0310828202 05.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to rafify the norms as under:-			
	Export item	Qty	Import item	Qty
	Self Adhesive Paper (153 gsm +/- 10%) (containing Thermal Transfer paper) relevant GSM	3000000.000 Sq meter	Thermal Transfer paper (75 gsm +/- 10%)	3120000.000Sq meter
			Adhesive (100% Solid) (Rubber Based Hot melt)	60000.000kg
			Glassine Paper (60 gsm +/- 10%)	3120000.000 Sq meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

693	Case No.:25/2/83-ALC1/2019	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Mcet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00025/AM20/	RLA File :09/24/040/00618/AM19/	Lic.No/Date:0910067378 08.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

694

Case No.:56/2/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00056/AM20/	RLA File :03/95/040/01360/AM19/	Lic.No/Date:0310828224 08.04.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import Item	Qty
Self Adhesive Paper (158 gsm +/- 10%) Containing one side coated paper of relevant GSM	6000000.000sq meter	One Side Coated Paper (C1S paper) (80 gsm +/- 10%)	6240000.000sq meter
		Adhesive (100% Solid) (Rubber Based Hot melt)	120000.000kg
		Glassine Paper (60 gsm +/- 10%)	6240000.000sq meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

695	Case No.:26/2/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00026/AM20/	RLA File :03/95/040/00022/AM20/	Lic.No/Date:0310828241 09.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK) . The case is deferred and re-listed on 10.07.2019.				

696	Case No.:27/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00027/AM20/	RLA File :31/83/040/00030/AM19/	Lic.No/Date:3110067377 10.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

697	Case No.:28/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00028/AM20/	RLA File :31/83/040/00103/AM18/	Lic.No/Date:3110067378 10.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

698	Case No.:29/2/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00029/AM20/	RLA File :08/24/040/00012/AM20/	Lic.No/Date:0810144990 11.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

699	Case No.:30/2/83-ALC1/2019	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00030/AM20/	RLA File :03/94/040/01123/AM19/	Lic.No/Date:0310828313 12.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). Hard copy received .. The case is deferred and re-listed on 10.07.2019.				

700	Case No.:31/2/83-ALC1/2019	Party Name:COLOR MAX,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00031/AM20/	RLA File :32/24/040/00064/AM19/	Lic.No/Date:3210078915 12.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.			

701	Case No.:36/2/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00036/AM20/	RLA File :05/24/040/00010/AM20/	Lic.No/Date:0510410246 15.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

702	Case No.:41/2/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00041/AM20/	RLA File :03/95/040/01336/AM19/	Lic.No/Date:0310828341 15.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). The case is deferred and re-listed on 10.07.2019.			

703	Case No.:35/2/83-ALC1/2019	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00035/AM20/	RLA File :09/24/040/00657/AM19/	Lic.No/Date:0910067390 16.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

704	Case No.:33/2/83-ALC1/2019	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00033/AM20/	RLA File :07/24/040/00007/AM20/	Lic.No/Date:0710114783 16.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms as under: _			

705	Case No.:42/2/83-ALC1/2019	Party Name:C.L.GUPTA EXPORTS LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00042/AM20/	RLA File :29/24/040/00003/AM20/	Lic.No/Date:2910025394 16.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.			

706	Case No.:37/2/83-ALC1/2019	Party Name:KLJ ORGANIC LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00037/AM20/	RLA File :05/23/040/00019/AM20/	Lic.No/Date:0510410264 16.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

707	Case No.:39/2/83-ALC1/2019	Party Name:RALLIS INDIA LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00039/AM20/	RLA File :03/95/040/01242/AM19/	Lic.No/Date:0310828386 16.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

708	Case No.:40/2/83-ALC1/2019	Party Name:VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00040/AM20/	RLA File :03/95/040/00010/AM20/	Lic.No/Date:0310828394 16.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(DIPP). The case is deferred and re-listed on 10.07.2019.			

709	Case No.:38/2/83-ALC1/2019	Party Name:BANARAS BEADS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00038/AM20/	RLA File :15/24/040/00001/AM20/	Lic.No/Date:1510022181 18.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(DIPP). The case is deferred and re-listed on 10.07.2019.			

710	Case No.:34/2/83-ALC1/2019	Party Name:SAMRAT PLYWOOD LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00034/AM20/	RLA File :22/24/040/00103/AM19/	Lic.No/Date:2210016132 18.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.			

711	Case No.:43/2/83-ALC1/2019	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00043/AM20/	RLA File :03/94/040/01105/AM19/	Lic.No/Date:0310828439 22.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). Hard copy received.. The case is deferred and re-listed on 10.07.2019.			

712	Case No.:45/2/83-ALC1/2019	Party Name:CRYSTAL CROP PROTECTION LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00045/AM20/	RLA File :05/23/040/00028/AM20/	Lic.No/Date:0510410327 23.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to rafify the norms as under:.			
	Export item	Qty	Import item	Qty
	ACETAMIPRID TECH. 20% sp	1kg	ACETAMIPRID TECHNICAL 99% w/w min.	0.201kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			

713	Case No.:46/2/83-ALC1/2019	Party Name:INDOGULF CROPSSCIENCES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00046/AM20/	RLA File :05/23/040/00543/AM19/	Lic.No/Date:0510410335 23.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

714	Case No.:47/2/83-ALC1/2019	Party Name:INDOGULF CROPSSCIENCES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00047/AM20/	RLA File :05/23/040/00581/AM19/	Lic.No/Date:0510410336 23.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
	Export item	Qty	Import item	Qty
	IMIDACLOPRID 35 % SC	1kg	IMIDACLOPRID TECH 95%	0.370kg
	IMIDACLOPRID 35 % SC		IMIDACLOPRID TECH 95%	

715	Case No.:48/2/83-ALC1/2019	Party Name:INDOGULF CROPSSCIENCES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00048/AM20/	RLA File :05/23/040/00590/AM19/	Lic.No/Date:0510410337 23.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to D/L. D/L to be issued on 28.06.2019. The case is deferred and re-listed on 10.07.2019.			

716	Case No.:44/2/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00044/AM20/	RLA File :03/94/040/00004/AM20/	Lic.No/Date:0310828478 23.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DNM). Hard copy received .. The case is deferred and re-listed on 10.07.2019.				

717

Case No.:49/2/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00049/AM20/	RLA File :05/24/040/00028/AM20/	Lic.No/Date:051041032 9 23.04.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export item	Qty	Import item	Qty
FIPRONIL 800 WG (BARAO)	1kg	FIPRONIL TECHNICAL 95% MINIMUM	0.846kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

718	Case No.:57/2/83-ALC1/2019	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00057/AM20/	RLA File :03/94/040/00021/AM20/	Lic.No/Date:0310828551 24.04.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms on net to net basis without any wastage.				

719	Case No.:60/2/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00060/AM20/	RLA File :03/94/040/00032/AM20/	Lic.No/Date:0310828564 24.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). Hard copy has been received on 28.06.2019.. The case is deferred and re-listed on 10.07.2019.				

Case No.:59/2/83-ALC1/2019	Party Name:KRISHI RASAYAN	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00059/AM20/	RLA File :02/24/040/00006/AM20/	Lic.No/Date:0210209127 24.04.2019	Defer Date:

720 **Decision :**The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
EMAMECTIN BENZOATE 70% TECH	1kg	EMAMECTIN BENZOATE 95% TECH	0.735kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:58/2/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
HQ File :01/83/050/00058/AM20/	RLA File :03/95/040/00080/AM20/	Lic.No/Date:0310828553 24.04.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.

Case No.:61/2/83-ALC1/2019	Party Name:EVONIK CATALYSTS INDIA PRIVATE LIMITED.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
HQ File :01/83/050/00061/AM20/	RLA File :03/94/040/01113/AM19/	Lic.No/Date:0310828588 25.04.2019	Defer Date:10.07.2019

Decision :The Committee considered the case as per agenda and decided to call for report from concerned RA.

Case No.:65/2/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00065/AM20/	RLA File :34/24/040/00407/AM19/	Lic.No/Date:3410045075 25.04.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms.

724	Case No.:66/2/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00066/AM20/	RLA File :34/24/040/00351/AM19/	Lic.No/Date:3410045076 25.04.2019	Defer Date:
	Decision : Decision : The Committee considered the case as per agenda and decided to approved the case based on the written recommendation of Technical Authority (SK) dated 21.06.19 uploaded alongwith these minutes. The written recommendation has been placed at page... RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

725	Case No.:67/2/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00067/AM20/	RLA File :34/24/040/00400/AM19/	Lic.No/Date:3410045077 25.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms as per earlier M/No. 1/83 dt. 4.4.2019.			

726	Case No.:62/2/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00062/AM20/	RLA File :03/95/040/00082/AM20/	Lic.No/Date:0310828601 25.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.			

727	Case No.:63/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00063/AM20/	RLA File :32/24/040/00006/AM20/	Lic.No/Date:3210078930 26.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to defer the case want for technical comments from M/o Steel .			

728	Case No.:64/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00064/AM20/	RLA File :32/24/040/00005/AM20/	Lic.No/Date:3210078931 26.04.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to defer the case want for technical comments from M/o Steel			

729	Case No.:72/2/83-ALC1/2019	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00072/AM20/	RLA File :07/24/040/00013/AM20/	Lic.No/Date:0710114836 29.04.2019	Defer Date:
Decision : Decision:-The Committee considered the case as per agenda and decided to ratify the norms as applied for				

730	Case No.:71/2/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00071/AM20/	RLA File :50/24/040/00035/AM19/	Lic.No/Date:5010002521 29.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

731

Case No.:68/2/83-ALC1/2019	Party Name:NAV NIRMAN FORMWORKS SYSTEMS PVT LTD	Meet No/Date:2/83- ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00068/AM20/	RLA File :09/24/040/00030/AM20/	Lic.No/Date:0910067422 29.04.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export item	Qty	Import Item	Qty
Formwork H20 Beam of relevant wood.	1Kg	White Wood	1.05kg/kg content contained in the export product.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee..			

732	Case No.:69/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00069/AM20/	RLA File :31/83/040/00069/AM17/	Lic.No/Date:3110067400 29.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DIPP). The case is deferred and re-listed on 10.07.2019.				

733	Case No.:70/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00070/AM20/	RLA File :31/83/040/00126/AM17/	Lic.No/Date:3110067401 29.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(DIPP). The case is deferred and re-listed on 10.07.2019.				

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Case No.:75/2/83-ALC1/2019	Party Name:CRYSTAL CROP PROTECTION LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00075/AM20/	RLA File :05/23/040/00041/AM20/	Lic.No/Date:0510410430 30.04.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import item	Qty
IMIDACLOPRID 35% SC	1kg	IMIDACLOPRID TECHNICAL 94% w/w	0.374kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

735	Case No.:76/2/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00076/AM20/	RLA File :05/23/040/00046/AM20/	Lic.No/Date:0510410427 30.04.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/151/2019/TSW dt. 02.07.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No.....)				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

736	Case No.:77/2/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00077/AM20/	RLA File :05/23/040/00047/AM20/	Lic.No/Date:0510410428 30.04.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

737	Case No.:74/2/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00074/AM20/	RLA File :03/94/040/00035/AM20/	Lic.No/Date:0310828701 01.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

738	Case No.:73/2/83-ALC1/2019	Party Name:RISHABH METALS AND CHEMICALS PVT LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00073/AM20/	RLA File :03/95/040/01300/AM19/	Lic.No/Date:0310828716 01.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

739	Case No.:79/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00079/AM20/	RLA File :31/83/040/00014/AM20/	Lic.No/Date:3110067405 02.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

740	Case No.:78/2/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00078/AM20/	RLA File :04/24/040/00022/AM20/	Lic.No/Date:0410165561 03.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.				

741	Case No.:114/2/83-ALC1/2019	Party Name:APL METALS LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00087/AM20/	RLA File :02/24/040/00010/AM20/	Lic.No/Date:0210209152 06.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.				

742	Case No.:115/2/83-ALC1/2019	Party Name:ARJUNA NATURAL LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00088/AM20/	RLA File :10/24/040/00006/AM20/	Lic.No/Date:1010060175 06.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.				

Case No.:124/2/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00097/AM20/	RLA File :05/24/040/00056/AM20/	Lic.No/Date:0510410482 06.05.2019	Defer Date:
743 Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export item	Qty	Import Item	Qty
FIPRONIL 800 WG (BARAO)	1kg	FIPRONIL TECHNICAL 95%	0.846kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			

Case No.:110/2/83-ALC1/2019	Party Name:ALPS CHEMICALS PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
HQ File :01/83/050/00083/AM20/	RLA File :08/24/040/00028/AM20/	Lic.No/Date:0810145188 07.05.2019	Defer Date:
744 Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export item	Qty	Import item	Qty
ACID BROWN 425 (Dye control NLT 62%)	1kg	RESORCINOL	0.176kg
		SODIUM NITRITE THIS AUTHORISATION IS ISSUED UNDER PARA 4.07 OF HBP SUBJECT TO RATIFICATION OF NORMS BY NC.	0.221kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No.:109/2/83-ALC1/2019	Party Name:ARVIND LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
745 HQ File :01/83/050/00082/AM20/	RLA File :08/24/040/00041/AM20/	Lic.No/Date:0810145192 07.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.			

Case No.:119/2/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
746 HQ File :01/83/050/00092/AM20/	RLA File :03/95/040/01159/AM19/	Lic.No/Date:0310828806 07.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

	Case No.: 113/2/83- ALC1/2019	Party Name: ANKIT INDUSTRIES	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
747	HQ File :01/83/050/00086/AM20/	RLA File :08/24/040/00022/AM20/	Lic.No/Date:0810145202 08.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

	Case No.: 123/2/83- ALC1/2019	Party Name: INDOGULF CROPS SCIENCES LIMITED	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
748	HQ File :01/83/050/00096/AM20/	RLA File :05/23/040/00034/AM20/	Lic.No/Date:0510410527 08.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

	Case No.: 107/2/83- ALC1/2019	Party Name: MADHU HYDROCOLLOIDS PVT. LTD.	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
749	HQ File :01/83/050/00080/AM20/	RLA File :08/24/040/00047/AM20/	Lic.No/Date:0810145206 08.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

	Case No.: 117/2/83- ALC1/2019	Party Name: SUKASO CERACOLORS PVT LTD	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
750	HQ File :01/83/050/00090/AM20/	RLA File :09/24/040/00050/AM20/	Lic.No/Date:0910067454 08.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

	Case No.: 118/2/83- ALC1/2019	Party Name: VIKING SPIRITS	Meet No/Date: 2/83- ALC1/2019 30.05.2019	Status: Case Deferred
751	HQ File :01/83/050/00091/AM20/	RLA File :06/24/040/00011/AM20/	Lic.No/Date:0610039182 08.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.				

752	Case No.:122/2/83-ALC1/2019	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00095/AM20/	RLA File :05/23/040/00558/AM19/	Lic.No/Date:0510410545 09.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

753	Case No.:116/2/83-ALC1/2019	Party Name:COLORPLAS POLYADDITIVES LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00089/AM20/	RLA File :09/24/040/00001/AM20/	Lic.No/Date:0910067469 09.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

754	Case No.:120/2/83-ALC1/2019	Party Name:INDO AMINES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00093/AM20/	RLA File :03/94/040/00090/AM20/	Lic.No/Date:0310828899 09.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

755	Case No.:121/2/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00094/AM20/	RLA File :03/94/040/00092/AM20/	Lic.No/Date:0310828910 09.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

756	Case No.:108/2/83-ALC1/2019	Party Name:POLYON TEXTILES PVT LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00081/AM20/	RLA File :08/24/040/00045/AM20/	Lic.No/Date:0810145219 09.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

757	Case No.:111/2/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00084/AM20/	RLA File :08/24/040/00260/AM19/	Lic.No/Date:0810145255 10.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

758	Case No.:112/2/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00085/AM20/	RLA File :08/24/040/00382/AM19/	Lic.No/Date:0810145257 10.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.				

759	Case No.:144/2/83-ALC1/2019	Party Name:UNIQUE INDUSTRIES	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00117/AM20/	RLA File :24/24/040/00065/AM19/	Lic.No/Date:2410042748 13.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

760	Case No.:138/2/83-ALC1/2019	Party Name:CUPRO TUBES ENTERPRISES PVT. LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00111/AM20/	RLA File :03/94/040/00110/AM20/	Lic.No/Date:0310829018 14.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

761	Case No.:141/2/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00114/AM20/	RLA File :05/23/040/00067/AM20/	Lic.No/Date:0510410576 14.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL)DPIIT. The case is deferred and re-listed on 10.07.2019.				

762	Case No.:139/2/83-ALC1/2019	Party Name:INDIA GLYCOLS LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00112/AM20/	RLA File :05/23/040/00066/AM20/	Lic.No/Date:0510410588 14.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.				

763	Case No.: 140/2/83-ALC1/2019	Party Name: INDOGULF CROPS SCIENCES LIMITED	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
	HQ File :01/83/050/00113/AM20/	RLA File :05/23/040/00060/AM20/	Lic.No/Date: 0510410574 14.05.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to issue D/L. D/L to be issued on 28.06.2019 from DGFT.. The case is deferred and re-listed on 10.07.2019.			

764	Case No.: 134/2/83-ALC1/2019	Party Name: JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
	HQ File :01/83/050/00107/AM20/	RLA File :06/24/040/00012/AM20/	Lic.No/Date: 0610039191 14.05.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

765	Case No.: 125/2/83-ALC1/2019	Party Name: LINCON POLYMERS PVT. LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
	HQ File :01/83/050/00098/AM20/	RLA File :08/24/040/00052/AM20/	Lic.No/Date: 0810145272 14.05.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.			

766	Case No.: 136/2/83-ALC1/2019	Party Name: LUBRIKOTE SPECIALITIES PVT.LTD.	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
	HQ File :01/83/050/00109/AM20/	RLA File :03/95/040/00124/AM20/	Lic.No/Date: 0310828999 14.05.2019	Defer Date:10.07.2019
	Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.			

767	Case No.: 126/2/83-ALC1/2019	Party Name: MATANGI INDUSTRIES LLP	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
	HQ File :01/83/050/00099/AM20/	RLA File :08/24/040/00195/AM19/	Lic.No/Date: 0810145269 14.05.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.			

768	Case No.:127/2/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00100/AM20/	RLA File :08/24/040/00184/AM19/	Lic.No/Date:0810145270 14.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

769	Case No.:128/2/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
	HQ File :01/83/050/00101/AM20/	RLA File :08/24/040/00281/AM19/	Lic.No/Date:0810145271 14.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

770	Case No.:133/2/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00106/AM20/	RLA File :10/24/040/00007/AM20/	Lic.No/Date:1010060180 14.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned. Letter to be issued on 13.06.2019 to RA concerned. The case is re-listed on 10.07.2019.				

771	Case No.:132/2/83-ALC1/2019	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00105/AM20/	RLA File :02/24/040/00016/AM20/	Lic.No/Date:0210209165 15.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided D/L issue to firm. D/L to be issued on 03.07.2019. The case is deferred and re-listed on 10.07.2019.				

772	Case No.:129/2/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
	HQ File :01/83/050/00102/AM20/	RLA File :08/24/040/00048/AM19/	Lic.No/Date:0810145286 15.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided D/L issued to RA Ahmedabad on 9.7.2019. The case is deferred and re-listed on 14.08.2019.				

	Case No.: 130/2/83-ALC1/2019	Party Name: MATANGI INDUSTRIES LLP	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
773	HQ File :01/83/050/00103/AM20/	RLA File :08/24/040/00376/AM18/	Lic.No/Date: 0810145287 15.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided D/L issued to RA Ahmedabad on 9.7.2019. The case is deferred and re-listed on 14.08.2019 .				

	Case No.: 131/2/83-ALC1/2019	Party Name: MATANGI INDUSTRIES LLP	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
774	HQ File :01/83/050/00104/AM20/	RLA File :08/24/040/00371/AM18/	Lic.No/Date: 0810145288 15.05.2019	Defer Date: 10.07.2019
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

	Case No.: 135/2/83-ALC1/2019	Party Name: SRI AYYAPPAN FINE ARTS	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
775	HQ File :01/83/050/00108/AM20/	RLA File :35/24/040/00006/AM20/	Lic.No/Date: 3510045538 15.05.2019	Defer Date: 10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(NL). The case is deferred and re-listed on 10.07.2019.				

	Case No.: 137/2/83-ALC1/2019	Party Name: L S CHEMICALS & PHARMACEUTICALS	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Approved
	HQ File :01/83/050/00110/AM20/	RLA File :03/95/040/00054/AM20/	Lic.No/Date: 0310829091 16.05.2019	Defer Date:
776	Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-.			
	Export item	Qty	Import item	Qty
	LEAD NITRATE	1kg	LEAD INGOTS	0.63kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

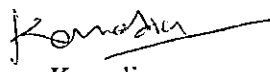
	Case No.: 142/2/83-ALC1/2019	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 2/83-ALC1/2019 30.05.2019	Status: Case Deferred
777	HQ File :01/83/050/00115/AM20/	RLA File :31/83/040/00024/AM20/	Lic.No/Date: 3110067420 16.05.2019	Defer Date: 10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

	Case No.:143/2/83-ALC1/2019	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
778	HQ File :01/83/050/00116/AM20/	RLA File :31/83/040/00023/AM20/	Lic.No/Date:3110067421 16.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned. The case is re-listed on 10.07.2019.				

	Case No.:145/2/83-ALC1/2019	Party Name:ARTEK EXPORTS PVT.LTD.	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Approved
779	HQ File :01/83/050/00118/AM20/	RLA File :03/94/040/00089/AM20/	Lic.No/Date:0310829100 17.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.				

	Case No.:146/2/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2019 30.05.2019	Status:Case Deferred
780	HQ File :01/83/050/00119/AM20/	RLA File :31/83/040/00020/AM20/	Lic.No/Date:3110067426 17.05.2019	Defer Date:10.07.2019
Decision : The Committee considered the case as per agenda and decided refer the file to TA(SK). The case is deferred and re-listed on 10.07.2019.				

Date:03.07.2019
Place:New Delhi


Ashok Kumar Kanodia
Foreign Trade Development Officer

